SHRI JASPAT ROY KAPOOR: It takes a year to get copies printed!

MR. CHAIRMAN: The question is:

"That in pursuance of clause (4) of article 344 of the Constitution, this House do proceed to elect, in accordance with the system of proportional representation by means ofthe single transferable vote, ten members from among themselves to be members of the Committee to examine the recommendations of the Official Language Commission and to report to the President their opinion thereon in accordance with clause (5) of the said article."

The motion was adopted.

MK. CHAIRMAN: The following dates are fixed for receiving, nominations and for holding election, if necessary, to the Committee of Parliament on Oflkial Language:

Number of Members to be elected .	10			
Last date and time for receiving nomi-				
nations	6th September, 1957 upto 12 Noon.			
Last date and time				
for withdrawal .	9th September, 1957 upto 12 Nooa.			
Date and time of elec-				
tio.,	11th September, 1957 between 2 p.m. and 5 p.m.			
Place of election .	Room No. 29, Ground floor, Parliament House, New Delhi.			
Method of election .	Propartional represen- tation by means of the single transfer- able vote.			

THE FINANCE (NO. 2) BILL, 1957 continued

SHRI JASPAT ROY KAPOOR (Uttar Pradesh): Mr. Chairman, last evening when we dispersed, I was referring to the very interesting speech delivered by our hon. friend, Rajkumariji. And I had then said that I was in complete agreement with her suggestion that we should have a

marriage cess and a child-birth cess Sir, but before we have such taxes, it is very necessary that we must create in the general public a feeling that whether they are contributing to the State is not a burden on them, but is something which will be profitably utilised for the purpose and the benefit of the country as a whole and for the establishment of a socialistic society. Gifts and charities on the occasions of marriages and child-births are very common. Even the poorest of us does give something in charity on the occasion of marriage or birth. And I am sure, Sir, that if people are told and are convinced that this is not in the nature of a tax which is forcibly taken from them, but is in the nature of a gift or charity which they are called upon to contribute to the State Exchequer for the benefit of the society in general, they will happily contribute to it. Sir, may I, in this connection, and in all seriousness, suggest that if a personal and human touch is established between the Government and the general public, particularly on the occasion of marriages and child-births, it will be a very happy thing and it will change completely the psychology of the people with regard to their notions about taxes? I would suggest, Sir, that on every occasion of marriage a congratulatory message or a floral congratulatory message like the congratulatory telegram should be sent on behalf of the State by the District Magistrate of that place with, say, a coconut, Sir, as a gift. If that is done, (am sure a very substantial amount of gift the State will be able to get And, Sir, if the Finance Minister is agreeable to it, as also the Prime Minister, I wish that in that congratulatory message, on the one side there might be printed the graceful picture of the Finance Minister, and on the other side, a still more graceful pic-lure of the Prime Minister. I am making this suggestion, Sir, in all seriousness, because unless there is a sort of personal touch and contact between the taxation policy of the Government and the people who are called upon to pay taxes, it is very difficult to realise taxes . . .

SHRI B. K. MUKERJEE (Uttar Pradesh): In that case, may I know whether the people will pay their taxes voluntarily?

SHRI JASPAT ROY KAPOOR: If the suggestion that I have made is adopted, not only will they pay it voluntarily, but they will pay it most willingly and most happily.

Then, Sir, I was also in agreement with Rajkumariji with regard to her suggestion about the salt tax. In fact, I was one of the first to advocate this several years ago. I will not dilate on it any further, Sir. But, Sir, I lay emphasis once more that we must carry on a very educative propaganda among the general public impressing on them that it is not only a great crime, but it is the greatest sin to evade payment of tax. A regular educative propaganda must be carried on among them. I have suggested more than once, Sir, that the term 'tax' may be given up and it may be called 'Rajyadharmadha', which will impress on the public on every occasion that anything that they are contributing to the State Exchequer is really in the nature of a gift or a charity which will be used for the purpose of the general welfare of the society. I would suggest, Sir, that in every Income-tax Office they must put up posters appealing to the taxpayer to pay the taxes, appealing to his sense of vanity, if I may say so, that if he will pay the tax, he will be earning the goodwill of the society and he will be doing something which will be appreciated. I would suggest for the earnest consideration of the Finance Minister that with every notice of assessment that is sent to an assessee or a would-be assessee, there should be a pamphlet telling him that he should consider himself very fortunate if he is taxed because thereby he will be doing something virtuous. That, I think, will have a very good effect. Sir, I would also in this connection submit that to those persons who are heavily taxed a sort of certificate may be given by the Government eulogising the great service that such persons are rendering to society not only by earning but also by contributing handsomely to the State exchequer. If we adopt these measures, we will be changing the entire method by which we realise taxes; we would be changing the entire outlook of the general public with regard to taxes.

Bill, 1957

(Time bell rings')

SHRI JASPAT ROY KAPOOR: I have hardly taken five minutes.

MR. CHAIRMAN: Nine minutes yesterday and 6 minutes to day.

SHRI JASPAT ROY KAPOOR: I will presently finish. Even without the bell I would have sunk down in my seat seeing your gentle indicative smile, for that is always more effective and devastating than the jarring sound of the bell.

May I submit that the way in which we are trying to impose taxes, the way in which we* are trying to establish a socialistic pattern of society, is very much like our leading to communism under the garb of socialism, though of course by democratic methods. We must beware of this. What is going to happen if we go on imposing taxes like this? We are losing the sympathy of the general public. We must take the general public with us if we want their co-operation. It is not only enough that what we are doing is right. It is necessary that the public should realise tliat what we are doing is just and proper and right. Such taxes as the wealth tax and the expenditure tax, I am sure, will not lead to more substantial savings, and unless we have more substantial savings, production will not increase, and if production does not increase, we shall not have a socialistic pattern of society for it is only by increased production that we can increase the standard of living, not otherwise.

One minute more and I have done. Instead of the various taxes that the hon. the Finance Minister has imposed.

I would also suggest that a heavy duty may be imposed on foreign and indigenous liquors and on their advertisements in papers. May I also suggest, if the administrative services are agreeable to it, that out of any increase in the salaries of persons getting more than Rs. 500, fifty per cent, of that may be given to them in , the shape of post office savings certificates.

One last word I would say with regard to the sales tax. I mentioned about this previously, hon. friend, Mr. C. P. Parikh, and my mentioned it yesterday. I would emphasise it once more all the emphasis that I can command that since Government is already thinking of imposing an excise duty to replace the sales tax ; in respect of cloth, sugar and tobacco, | the sooner they do it the better. I want j a categorical answer from the hon. 1 Finance Minister whether this Bill is j going to be introduced in this session. , It is already on the proposed list of business, but we find that so far it : has not been introduced. Every j month in every State, particularly in the State of Uttar Pradesh, the cloth dealers are observing complete hartal to protest against the continuation of the sales tax. If they really intend to do this, the sooner they do it the better, because a good thing delayed does not carry its full weight.

Sir, I am obliged to you for your indulgence for a couple of minutes, and though I have something more to say with regard to the refugees, I would say no more. I would utter my last sentence that I am not one of those who have a defeatist mentality or a pessimistic attitude. I am an optimist among optimists, and I want the implementation of the Second Five

Year Plan as completely as possible, and at as repaid a pace as possible, but let that pace be not so quick and so rapidHhat we may fall in the way. Let us not forget, the old story of the* hare and the tortoise giving us the moral that slow and steady wins the race. If the Finance Minister considers the face of the tortoise very ugly and not worthy of looking at, let him adopt the pace of the fish and swim clear of all difficulties rather than the pace of the hare and stop half way. Our remote past has been very glorious and I have no doubt that our future is going to be still more glorious, but then let us take proper care of the present, and if we do that, everything will be all right.

SHRI H. N. KUNZRU (Uttar Pradesh): Mr. Chairman, before we were asked to consider this Bill, we should have been given full information regarding the cost of the Plan as it is. I asked the Finance Minister in the Budget debate even in May last to tell us what the plan would cost according to the present level of prices. He said he was unable to furnish information because the prices were still rising. The fact that prices were rising should not have prevented the Government from giving us an idea of the increase in the cost of the Plan in view of the rise that had taken place already. I think that the best thing would be for Government to recalculate the cost of the Plan according to the prevailing level of prices and tell us what the cost was expected to be at present. There is no excuse for saying that the cost cannot be accurately calculated because the prices are still rising.

SHRI P. D. HIMMATSINGKA (West Bengal): We can take the rising prices also into account.

SHRI H. N. KUNZRU: It is clear that the difficulties of the Government in carrying out the Plan are increasing, and it is this that has made it think of rephasing the Plan or reallocating priorities. I wanted to

[Shri H. N. Kunzru.] know how the mind of the* Govern-1 ment was running, what were the J schemes on which stress was going to I be laid and how far this would result in curtailing the Plan. But here again I have not been given any satisfactory information. We have been told that the matter is being considered at present and that all that can be said is that the projects in the hard core of the Plan would be carried through. Even with regard to this matter, the ideas of the Government do not seem to me to be clear. In May last, the Finance Minister was almost going to deny that the Plan would be modified, though he did speak of rephasing the Plan. He was more explicit in the Lok Sabha. Speaking on the 24th August 1957, he said there:-

"Therefore, when I say that the Plan can be seen through in the present context, I am referring to the fundamentals of the Plan, and I do not mean that everything that is in the Plan can be seen through."

When did I begin?

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): At 12-15.

SHRI H. N. KUNZRU: He further went on to say after referring to the exchange difficulties of the Government:

"Therefore some kind of pruning is implicit in all this."

But speaking in this House on the 30th August he said:

"I for one, will never let the Plan be trimmed even by a fraction on the ground of lack of internal resources; for, this is a matter essentially within our grasp and there can be no excuse for sparing ourselves or the country any effort within our reach to implement a Plan which, in its essentials, is rightly conceived."

Then he went on to say:

"If the Plan had to be cut, I will endeavour to shift the emphasis to social services and other activities which depend essentially on internal resources."

Bill, 1957

It is true that in the Lok Sabha he referred to the inadequacy of foreign exchange and that in his speech in the Rajya Sabha he was referring to those who wanted the Plan to be cut down on the ground that it was difficult to raise internal resources but is there no relation between our external and our internal resources? We are raising internal resources and going in for a considerable measure of deficit financing in the hope that deficit financing would soon be followed by increased production. That can be the only justification for this policy but if foreign exchange is not available and we continue to spend money on internal purposes, it is obvious that though some industrial projects will have to be left out, yet no reduction will be made in expenditure. This means that inflation will increase and when the Finance Minister said that he would endeavour to shift the emphasis to social services and other activities which depend on internal resources, it seemed to me that he showed more enthusiasm than understanding. If this policy is followed, it will mean that the Government itself will increase or will lay stress on those factors that increase consumption. We are already complaining of inflation but we shall soon see gal-loDing inflation in this country if this policy is followed. It is clear that there is an intimate connection between, the quantity of foreign exchange available to us and the extent to which we should raise internal resources for expenditure on projects which, though socially useful, are uneconomic. If internal resources are to be raised notwithstanding our inability to get adequate foreign exchange, I suggest that more money should be found for agriculture. That is the most important thing at the present time. Although the target of food production has been raised, I don't think that the Food and Agriculture Ministry has been given enough money to fulfil the additional responsibilities cast on it. I

don't say that we should not go in for extra taxation but I do say that the money that is taken from the people should be spent for increasing production and first and foremost, for increasing agricultural production, because without doing so, we cannot check inflation whatever we may do.

Sir, I have been referring to the cost of the Plan as it is but I have to reter to two important factors in connection with this. One is the extent to which the States have carried out the responsibilities that the Plan placed on them. They Second were expected to increase their resources by Rs. 225 crores in five years, that is by Rs. 45 crores a year. Now let us see what they have done. According to the report on Finance and Currency, for 1956-57, the deficit in the budgets of the State Governments was estimated io be Rs. 77 crores in 1956-57. New taxes to the tune of Rs. 11J crores were imposed. There was therefore a net deficit of about Rs. 65 crores. In 1957-58 the deficit is estimated to be Rs. 91 crores and new taxes to the tune of Rs. 12 crores have been imposed. The net deficit is therefore Rs. 79 crores. The deficit of the 2 years taken together amounts to about Rs. 144 crores. It is clear from this that in these two years taken together taxation in the States has been increased only by Rs. 23 or Rs. 24 crores. In spite of this increase in taxation, the State budgets are supposed to close with a total deficit of about Rs. 144 crores. Now when Government proposes to carry through the Plan, and the State provide additional funds 5or Governments, do they also undertake to wipe out their deficits? This is a serious thing because the deficits of the States will ultimately place a heavy burden both on the Central Government and on the people.

The next point that I want to refer to in this connection is about the recommendation of the Planning Commission with regard to the import of foodgrains. Notwithstanding the proposals made by it for increasing food production in the country, it thought that

precautionary measure, as а the Government of India should arrange for an import of 6 million tons of foodgrains during the Second Five Year Plan at a cost of about Rs. 240 crores. Through negotiations carried on by us with Burma, Australia and America, we have already arranged to get a little over 6 million tons of foodgrains at a cost, I believe, somewhat higher than Rs. 240 crores. But it is obvious that the imports that have already been arranged for will If our imports are to have an not do. appreciable effect on the prices, they will have to be increased. To what extent they will have to be increased, I cannot say, but if an additional quantity of say, five million tons is imported, I shall not be surprised. This means that we shall need Rs. 200 crores more for the import of foodgrains. Here again, we find an addition to the cost of the Plan. I think t shall not be for wrong if I say that taking all the factors that I have mentioned, the existing Plan, if it is carried out, will cost about Rs. 6,000 crores. However enthusiastic we may be for the economic development of the country, I doubt whether even the most enthusiastic amongst us, even the Finance Minister will say that he will not allow the Plan to be reduced even by a fraction.

The last thing I want to consider is the rise in the price of foodgrains. The Deputy Minister of Food, replying to some remarks that I made two or three days ago in this House said that they had had a record production. These are his own words:

"On the whole I may say that prices are either steady or on the downward trend."

With the first statement I agree. But as regards the second statement, may I respectfully ask him to consider the following statement made by the Finance Minister in the Lok Sabha on the 30th August?

"The rise in cereal prices since 1956 has been 20 per cent. Rice and [Shri H. N. Kunzru.] wheat have recorded an increase of 21 per cent and 13 per cent respectively and coarse grains ^ have risen more. As compared with these increases, industrial raw materials have gone up by 10 per cent and manufactured articles by 6 per cent."

Even so, if we compare the wheat prices now with the wheat prices prevailing in August 1956 or July 1956, as the Deputy Minister did, we shall find that there has been an appreciable increase. The index for wheat prices was 533, I believe, in August 1956 and on the 3rd August 1957 it was 551, I believe. In the light of the rise that has taken place in .our prices let us consider the budgetary deficits of the Government of India. It was estimated to be Rs. 356 crores when the Budget for 1956-57 was presented. It is expected to be about Rs. 368 crores in the current year. According to the Report on Finance and Currency, the total deficit of Rs. 309 crores in 1956-57 was larger than the aggregate budgetary deficit in the First Plan as a whole which as stated was only Rs. 249 crores. I do not say that the currency was added to the ^extent of 309 crores. The increase in currency was much less, because of the deficit in the balance of payment. Consequently, taking all factors into account, in the Report on Finance and Currency, the increase in currency was only about Rs. 129 crores. But as we are reducing our imports, it is obvious that the deficit in the balance of payments will be much less in the current vear. Accordingly, the currency will have to be added to a much larger extent, and this will give a further fillip to inflation

Let us, against the background of the facts that I have mentioned, consider the provisions of the Finance Bill. I cannot, Sir, deal in detail with the proposals that are included in the Bill. But first of all, I would like to make a general observation. In a note that was circulated to us by the 3106

Finance Ministry, the effect of a number of excise duties was pointed out and we were told that the effect per unit, or per pound, would be exceedingly small, so small as to be negligible. Now, I have tried to find out the price of the artificial ghee that we have to use now and which is called "Dalda". According to the Finance Ministry's calculations, the increase in the cost should have been two nave paise per pound. The price of a 5 Ib. tin of Dalda should, therefore, have increased by 10 nave paise. But it has actually increased by 14 annas. These calculations, therefore, that are made on the basis of increase in the rates of duty do not enable one to know the indirect effect of these increases on the retail market. I do not know, but I think that the prices of other commodities may have risen in the same way. If we take the rural people, we have to think not merely of the excise duties levied by the Government of India, but also of the various taxes that have to be paid by them in the areas where they live, and it will then be found that the total burden of taxation on them will, by no means be small.

Following the same line of argument in the case of the middle classes, that is, taking into account the inflation that is prevailing at present and the increase in the cost of essential articles on account of the new duties that are being imposed, one cannot welcome the reduction of the exemption limit for income-tax from Rs. 4,200 to Rs. 3,000. Doubtless. If more money is needed; all sections of the people should be prepared to make sacrifices but remember that the income-tax has been reduced only in the case of people in the highest brackets while the additional funds will have to be provided by all classes of people, including the poor.

SHRI J. S. BISHT (Uttar Pradesh): But the Wealth Tax is there.

SHRI H. N. KUNZRU: The Wealth Tax will fall on the wealthy people and also on the middle classes.

Just one word more before I finish. I shall not refer to the Wealth Tax or the Expenditure Tax because we shall have other opportunities of discussing them but I should like to refer to the tax imposed on passengers. Now, this seems to me to be particularly unfair.' The Railway Minister increased fares and freights last year and he has again raised them this year. The raiway passengers, as ordinary citizens, have to bear the burden of the taxation that is being imposed and yet they are being asked to pay more in order to increase the resources at the disposal of the State Governments. Sir, I think that this is highly unfair. The State Governments hav? their own difficulties no doubt but these difficulties do not justify an increase in the burden to be laid on the poorest people. There ought to be no discrimination in the principles underlying taxation and, to the extent that there is, I think we have a right to /protest against them.

प्रो० डा० रध्वीर (मुम्बई) : उप-सभापति महोदय, इस विघेयक के सम्बन्ध में मैं केवल एक-दो बातें कहंगा। सामान्य रूप से पंचवर्षीय योजना को आगे चलाने के लिये जितने भी धन की आवश्यकता शासन को हो, अथवा जनता को हो, उतना धन उनको मिलना चाहिये यह बात निविवाद है। इसमें कोई भी मतभेद इस भवन में नहीं है और न होगा। किन्तु, इस बात को मानते हए भी हमको यह ग्रवश्य ध्यान में रखना चाहिये कि नये कर लगाना जनता को कभी प्रिय नहीं होता। कर को सदा से ही भार माना गया है और प्राचीन लेखकों ने राजा को यह परामर्श दिया है कि जिस प्रकार से मध-मक्खी बडे कोमल रूप से एक-एक पुष्प पर जा कर थोड़ा थोडा बंद-बंद मध् इकटठा करती है, इसी प्रकार से राजा को भी, शासन को भी, कर इस प्रकार इकटठा करना चाहिये कि लोगों को कध्ट न हो।

"यथा मधकरस्तथा समाहरे नपः करान।"

१९४५ में मझे महाराज गोंडल ने निमंत्रण दिया और उन्होंने ग्रयनी यह विशेषता बतलाई कि हमारे राज्य में कोई कर नहीं लगाया जाता। यह ग्रविक्वास करन की बात नहीं है। गोंडल राज्य में कोई भी किसी प्रकार का भी कर जनता पर नहीं था। गोंडल महाराज " BEST " से झौर अपने दूसरे दूसरे व्यापारों से रुपया लाते थे और उन रुपयों से झासन का काम चलाते थे स्नौर जनता के कार्यों पर. सडकों म्रादि पर व्यय करते थे। लार्ड वेलिंगडन एक बार गोंडल गए और उन्होंने कहा कि यह संसार के लिये एक ग्राइचर्य है. एक चमत्कार है कि यदि स्टेट ग्रपने हाथ में उद्योग लेती है तो उसको जनता पर कर लगाने की आवश्यकता नहीं होनी चाहिये। लार्ड वेलिंगडन ने कहा था कि यह स्वर्ग-भमि है ग्रीर यदि मेरे लिये सम्भव होता. तो मैं अपनी सेवा से निवत्त हो कर अवच्य ही उस राज्य में झा कर बस जाता । मैं अपने मंत्री महोदय से यह प्रार्थना करता हं--इस आशा में नहीं कि वह यह मानेंगे, किन्तु ग्रपना धर्म समझ कर-कि करों को थोड़ा करने का थलन करना चाहिये। जिस जिस राज्य ने उद्योग को अपने हाथ में लिया है, उस उस राज्य ने जनजा पर से करों को कम किया है। रूस में, चीन में, चेकोस्लोवाकिया में, हंगरी इत्यादि देशों में. कर लगाने की आज क्या पहुति है? समय के अभाव के कारण में उस पर कुछ नहीं कहंगा, किन्तु शासन का यह कर्त्तव्य है कि उस पर घ्यान दे।

नयें करों से जितना रुपया ग्रायेगा क्या वह सब का सब पंचवर्षीय योजना में लगेगा? विभिन्न लेखकों ने इसका अनुमान लगाया है। उनमें कुछ का अनुमान है कि केवल ७० प्रति-शत योजना में लगेगा ! वित्त मंत्री महोदय का कत्तंव्य है कि वे अपना अनमान दें कि वास्तव में कितना रुपया योजना में लगेगा और कितना रुपया प्रवासनादि में ।

[प्रो० डा० रघुगीर]

औद्योगिक विकास का झाधार वह अन है, जो कि जनता बचाती है, राष्ट्र बचाता है बीर उद्योग में लगाता है। इन करों को लगाने से लोगों की धन बचाने की शक्ति बहत बोडी हो जायेगी । कितनी बोडी हो जायगी, इसका भी अनुसंघान हो जाना चाहिये । हम माज वैज्ञानिक युग में निवास करते हैं। बैज्ञानिक यग की विश्लेषता यह है कि प्रत्येक बात पर अनुसंघान किया जाता है। मैं चाहता हं कि टैक्सेशन भी, कर लगाना भी, एक ग्रनुसंधान का विषय बनाया जाय, एक प्रयोग का विषय बनाया जाये । प्रत्येक बात का प्रयोग कीजिये कि जनता का उत्साह उससे घटा या जनता का उत्साह उससे बढा ग्रयवा हमारी योजना में उससे सहायता मिली, कितनी सहायता मिली और किस प्रकार से मिली। जब तक यह अनुसंधान का विषय नहीं बनेगा तक तक मुझे भय है कि जनता को भी यह विख्वास नहीं होगा कि जितने भी कर हम से लिये गये उनका वास्तव में ठीक प्रयोग किया गया।

इस सम्बन्ध में मैं रेलों की ग्रोर भवन का घ्यान ग्राकपित करना चाहता हूं। रूस में, जहां कि म्राज ४० वर्षों से साम्यवाद अपना बडा भारी प्रयोग कर रहा है और चीन में, जहां कि ग्राज = वर्षों से साम्यवाद का प्रयोग हो रहा है, वहां भी रेलें बहत बोड़ी हैं। यह ठीक है कि हमारी अपेक्षा रूस की जनता भी योडी है किन्तु, सम्भवतः हमारी अपेक्षा रूस की रेलों की आवश्यक-तायें थोड़ी नहीं हैं। पिछले वर्षों में प्रत्येक देश में उन्नति हुई है। अमेरिका से ले कर रूस तक और चीन तक, इन देशों ने जितनी आर्थिक उन्नति की और जितना उद्योग को बढाया, उस उद्योग के बढाने का और रेलों के बढ़ाने का क्या अनुपात रहा है ? में अभी तक इन ग्रांकडों को इकटठा नहीं कर पाया हं किन्तू सामान्य रूप से जिस परिणाम पर पहुंचा हूं वह यह है कि हमको रेतों पर जभी बहुत रुपया लगाने की धावश्यकता नहीं Biit. 1957

है। ४८०० करोड़ में से११२५ करोड़ रुपया रेत्रों पर लगता था। ग्रब योजना का व्यय बडता जा रहा है, तो ग्रब रेलों पर १३०० करोड रुपया लगेगा या १४०० करोड रुपया लगेगा या १५०० करोड रुपया लगेगा यह में नहीं कह सकता । कारेन एक्सचेंज, विदेश विनिमय, में से ७०० करोड के लगभग रेलें खा जायेंगी । जो लोहे का उत्पादन हम करेंगे वह लोहा कहां जायेगा ? क्या उद्योगों में लगेगा ? नहीं. उसका अधिकांश भाग भी रेनें खा जायेंगी । जो कोयले का उत्पादन हम करते हैं, उसका भी एक बडा भारी भाग रेलें खा जाती हैं . मैं रेलों का देवी नहीं हं, रेलें ग्रावश्यक है, किन्तु में यह निवेदन करना चाहता हं कि इस योजना-काल में, इन ४ वर्षों के अन्दर १३०० करोड या १४०० करोड रुपया रेले में न लगा कर हम ग्रधिक से ग्रधिक सामग्री --कोयला, लोहा या जो कुछ भी अन्य वस्तूएं हैं जो हम एक स्थान से दूसरे स्थान पर ले जाना चाहते हैं उनमें से जो वस्तूएं सड़कों से ले जाई जा सकती हैं, पानी से ले जाई जा सकती हैं---उनको सड़कों से ले जायें, पानी से ले जायें। रूस का ग्रनभव यह है. ग्रमेरिका का ग्रनुभव यह है और ग्राज चीन भी इस बात को ग्रनभव कर रहा है कि "स्टीम टुंक्शन" भाष द्वारा रेलों से अयवा बिजली द्वारा रेलों से माल ले जाना बहत मंहगा पडता है। हमारे देश में सदा ही यह कहा गया है कि "लेवर इंटेंसिव प्लान" होना चाहिये, जिसमें लोगों का बहत योग हो । जो ग्रांकड़े मेरे पास हैं, मैं नहीं कह सकता कि वे बहत ठीक हैं। सम्भव है, उनमें दो, चार या दस प्रतिशत इधर-उधर भूल हो, वह ग्राप ठीक कर लें । सामान्य रूप से लोगों ने यह अनुभव किया है कि यदि रेलों के स्थान में हम सडकों से सामग्री ले जायें तो हम ८० गना ग्रधिक लोगों को काम में लगा सकेंगे। ग्राज हमारे यहां डेढ करोड व्यक्ति ऐसे हैं. जिनके पास काम नहीं । यदि केवल स्टीम

ट्रैक्शन का वह भाग जो कि आज बहुत अधिक रुपया ले रहा है, उसको थोड़ा सा कम कर दिया जाये और स्टीम ट्रैक्शन को तिकाल कर रोड ट्रैक्शन द्वारा हम सामग्री ले जायें तो दो करोड़ व्यक्तियों को काम में लगा सर्केगे ।

एक माननीय सदस्य : दो करोड़ ?

प्रोo डाo रघुवीर : दो करोड़ नहीं होगा तो डेढ़ करोड़ होगा, ढाई करोड़ होगा। स्थिति यह है कि रेलवे की अपेक्षा सड़क ढारा माल ले जाने में जनता की संख्या करोडों में होगी, जो इस काम में लगेगी।

एक दूसरी बात कह कर मैं बैठ जाऊंगा । वह यह है कि राजनीति में हमारा देझ मध्य मार्ग का अनुसरण कर रहा है। मैं चाहता हूं कि यदि हमको अपनी योजना सफल करनी है तो उस सफलता का आधार एक विशेष सिद्धान्त ही नहीं मान लेना चाहिये जो कि ग्रटल या ग्रचल हो यदि हमारा स्नाधार सिद्धान्त की दष्टि से ग्रटल नहीं है तो हम वैज्ञानिक दष्टिकोण से चलें, प्रयोग करें और देखें कि कौन से उद्योग हैं जिनको जनता ठीक प्रकार से चला सकती है ग्रौर कौन से उद्योग हैं जिनको शासन चला सकता है । उद्योगों को ग्राप छोटे पैमाने पर चला कर देखिए, बडे पैमाने पर चला कर देखिए । एक ही उद्योग के दो चार खंड कर दीजिए । उसमें से एक उद्योगपतियों को दीजिये, एक कोग्रापरेटिव्ज को दीजिये, एक श्रमिकों को दीजिये ग्रौर एक शासन को दीजिये । फिर देखिए कि व्युरोकेसी उसको अच्छा चलाती है ग्रथवा उद्योगपति उसको ग्रच्छा बलाते हैं, किस में श्रमिकों को खाने के लिए अञ्च्छा मिलता है। जहां तक श्रमिकों को सुविघाएं देने का सम्बन्ध है, उद्योगपति श्रमिकों का शोषण न कर सकें, यह बात निश्चित रूप से देखनी होगी। उसके लिये वासन नियम बना देवे---जो श्रमिकों को सुविधाएं देनी हैं, जो उनको घर देने हों, वेतन के बारे में जो उनकी आवश्यकता हो, इन सब के सम्बन्ध में शासन निश्चय करे। उत्पादन के काम में उत्साह पैदा करना, रुपया थोड़ा व्यय करना, मितव्ययिता आदि वातों को देखने के लिये वैज्ञानिक स्तर पर निर्माणरूपी लेवोरेटरीज खोलनी चाहियें जो कि इस देश में सव प्रकार की पद्धतियों का ग्राध्ययन करें। कोई पद्धति दूसरे देश में सफल हुई है या नहीं, यह प्रक्षन नहीं है। दूसरे देश की पद्धतियां हमारे देश में कौन सी और किस प्रकार सफल होंगी, इसका हमें आध्ययन करना चाहिये। इन शब्दों के साथ मैं ग्राप्ता स्थान ग्राहण करता हुं।

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MUHAMMAD ISMAIL-JANAB M. SAHEB (Madras): Mr. Deputy Chairman, the middle class is amongst the people hit hardest by the new taxation policy. On the one hand the tax on their income is on the increase and thereby their income is decreased, and on the other hand articles of consumption are being subjected to forces which raise their prices. In these circumstances it will be very difficult for these classes to balance their budget and the question of their saving anything and their investing their savings for purposes of common good is very problematic. Sir. middle classes, as is well known, the the backbone of the society; they are are the real workers of the land and thev should not be disabled or made vitally less enthusiastic by these measures in contributing towards the success of the Plan. The indirect taxes have really got an inflationary tendency. To a complaint made m this respect, the hon. Finance Minister said that the inflationary tendencies are already there and that Government through these excise the duties will be able to mop up a portion of the extra profits for the benefit of the exchequer and he implied that these excise duties need not raise the prices in many cases. The inflationary tendencies are due to the play of market forces and the prices will go up to a maximum that can be **borne** by the consumer.

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[Janab M. Muhammad Ismail Saneb.] Sir, he seems to have a very tender heart for the inflationary tendency, but I do not know whether the inflationary tendency has got any compunction or consideration for the ability or the inability of the consumer to bear the prices that" those tendencies may put up. In certain other cases he admits that the excise duties do raise the prices and in such cases excise duties are designed to retrain consumption either to bring about internal investment or to increase exports. In certain cases I admit that higher prices may restrain and restrict consumption. For example if the price of sugar is raised, people may consume less sugar. That is a known fact but it does not stop there. In such cases human nature must be taken into consideration. It is a matter of common knowledge that if sugar is beyond the reach of people, they do not stop there; they take to other alternative articles; they go for gur or jaggery or such other things, and therefore no saving is effected thereby. So on this account there can be no investment. But it is true that when such articles are released from internal consumption there may be an increase in their export if there is a demand for export. But then such kind of exports, I say, is what may be called 'distress exports.' It won't be of any lasting good to the economy of the country. Proper and beneficial increase in exports must come about by, really an increase in production.

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Sir, then take the private sector, Increased targets have been set up in the Second Five Year Plan for this sector and they have to fulfil those targets in the vital interests of the country because the development in the private sector forms a vital part '.of the economy of the country as a whole. But the question is, under the present proposals of taxation and the conditions that will be created by giving effect to those proposals, how is this sector to find its resources for realising the increased targets that have been set for it? Everyone, the common man, the middle class person and the upper class man has to bear heavier burdens under the new taxation policy. The Government want to mop up extra profits. They are increasing taxes on income and they cut even into the corpus of the capital through such taxes as those on wealth and expenditure, thereby reducing the wealth already formed through the savings of the people. Under the circumstances, one wonders how the private sector is to find its resources for enabling it to realise the targets set before them. I do not know whether the Finance Minister has said anything explicit or clear on this matter. If the targets of the private sector are not fulfilled, that will create a grievous gap in the development of the country. What I think is we must frame our Plan mainly basing it on our internal resources and work that Plan. Side by side with that we may have another set of projects and schemes which may be executed as and when we get sufficient foreign exchange and foreign aid. Otherwise, what will happen is if we are not clear-cut in this matter of keeping internal resources mainly separate from the foreign aid and foreign exchange, we will be landed in difficulties in the middle of the execution of the Plan. Then, it will be very difficult for the country to get back from the midstream. Then, if we set about to find foreign aid and exchange, the position of the country will have to be compromised in many directions and that is not good for the country.

Now, I want to deal with one or two concrete points which may bring in a sizable amount of foreign exchange to the country. One point is with regard to the export of raw goat skins, an export duty on the export of this article may be levied, beneficially to the industry as well as to the country as a whole. There was an export duty of 15 per cent on this article about thirty years ago, but on account of the agitation of certain interests representing foreign inte-

rests in this country that duty was abolished. Now, the demand for the levy, for the reimposition of this export duty has been kept up by the tanning industry during all these years. The country is in a preeminent position with regard to supply of raw goat skins. It has got the largest exportable surplus in the whole world. Therefore, one cannot say reasonably and with justification that this duty on raw goat skins will jeopardise our exports, because the world has to come to India for these supplies, because India, as I said, holds the largest supply of raw goat skins in the world anfl it is this country that can spare a very large amount of its production of this article.

Up to now, raw goat skins are being exported. It brings in a certain amount of foreign exchange. But then if the export of this article is reduced in the raw form and if it is encouraged to go out of the country in the manufactured form, that is, as tanned leather, the amount of foreign exchange that will accrue surely will be considerably higher. For every rupee that we are getting now through the export of raw goat skins, the country will get at least a rupee and a half by encouraging these goat skins to go as manufactured skins. And that encouragement has to come in the shape of an export duty on goat skins.

The same applies to the question of raw hides also. The O.G.L. was withdrawn some time ago. Then, the people understood that the raw materials that are required for the important industries of the country will be treated on a different footing from that of the rest of the articles, that licences would be readily granted for the import of such raw materials. But now with regard to hides, it is found that Calcutta which is one of the most important markets for such hides has no stock of these hides. Previously our country used ¹ to get these hides from the neigh-

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bouring countries, countries like Aden and so on and these hides are necessary for keeping up the quantity as well as the quality of the tannine industry of the country. Now, if we have to pay-and we have to pay indeed-for these raw hides, we shall be able to get much more than we pay by way of foreign exchange, if we get them and tan them and send them out. These raw hides which will be imported will be tanned in a matter of two months and they will be exported and a ready market for these articles is there in ths world. Therefore, the Governmeat must pay immediate attention to these questions which will bring" in in the very near future a much larger amount of foreign exchange to the coffers of the country.

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Then, again, I want to mention one other factor, that is, as regards the handloom industry. It is well and proper, that the Government (time bell rings) is paying attention to the encouragement and the rehabilitation of the handloom industry. But what they are doing now is to bestow benefits only upon that portion of the handloom industry which has taken advantage of the cooperative movement. But more than half of the weavers have not gone into this movement. They have got their practical difficulties. And so what I plead is that the Government should not insist straightaway, here and now, that all these weavers must get into the cooperative movement for getting benefits out of the cess fund or excise fund that is allotted for the benefit of the handloom industry.

Co-operative movement is, of course, designed for the good of the country. But these are illiterate people. It will take some time for them to understand the benefit of it and also to manage the practical difficulty they are in. These people, who are much more than half of all the weavers of the country and who have not got into this movement, will in due course come to realise

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benefits of the co-operative movement. Until then, the Government must bestow substantial benefits on this portion of the people, i.e., the bulk of the weavers who are outside the cooperative movement.

SHRI MAHESH SARAN (Bihar): Mr. Deputy Chairman, ordinarily, this Finance Bill would not have been very much acceptable to the people, but realising that the Second Five Year Plan has to be implemented, we have to agree to it-and heartily agree to it-because the Plan is for making this country more efficient and more self-sufficient. Sir, we find that there have been a lot of taxes on the poor people and therefore, it is necessary that, as soon as this Bill is passed, care should be taken to see that the taxes which are collected are properly spent. Only collecting money by taxation is not enough. Therefore, my submission would be that we should be very careful to do all that we can to manage things with small on amount of money than we used to do. Just at present, we feel that there is luxury all round. There must be austerity. If we are sincere to succeed in the Second Five Year Plan, there must be economy all round. Take any department. You will find that there are too many people, staff cars, chaprasis and things of that sort in every department. We must get the help of the teeming millions who are anxious to carry forward the Second Five Year Plan which requires all our attention, which requires all economy and which requires all our energy. In addition to levying these taxes, we must also see how to get more money because the Second Five Year Plan requires much more and we are not having enough. As I said, there should be economy in expenditure. Then, we should also have proper care that all the taxes are carefully collected. From the report of Estimates Committee, we of find that there has been evasion hundreds of

- [Janab M. Muhammad Ismail Saheb.] the 1 crores of rupees in income-tax. If we go on like this and if the government servants who are employed to 4 do all this work are so careless, I think that the proper atmosphere for the successful implementation of the
 - i Plan will never be there. In addition to this, we find in the Community Projects and in other big schemes that the Government has undertaken, that no proper attention is paid towards expense side. We find a lot of unnecessary expenditure in constructing superfluous buildings and things of that sort. So, I would humbly submit that the Government should at present be very very careful about expenditure.

We can get some more money if the small savings drive is intensified. This will bring us more money, and we will find that we are slowly getting more money and the difficulties that we are facing at present will slowly vanish.

Now, Sir, here is one important aspect of this question which to me appears to be very very necessary and that is that there should be a feeling of happiness, a feeling of enthusiasm in the people and there should not be a feeling of frustration, so that it is necessary for the Government to see that things which make people morose and sad and helpless are removed. If this is not done and if all the people do not enthusiastically take part in the Second Five Year Plan. I do not think we will achieve the results that we wish to achieve. Therefore, it is necessary that those things which make people sad should be removed. The first and foremost is corruption. We find it everywhere, even in a small place. Take any town, take any district you find that nothing can be done without giving some bribe. Take the case of the police department. The first information report, is not lodged unless you pay something and for a poor man to pay even a rupee or two is difficult. Than, you go to the civil and criminal courts. You must give something if

you want things to move. You go to the registration office. Things will hot be registered unless you pay something so that this corruption is really making people feel sad and morose. The people do not know what to do. They come .to us when we meet them. They say, "You are in Parliament. What are you doing?" How can things go on if corruption is worse than what it was before? And I am sorry to say that corruption has really increased and it has not gone down. Therefore, it is necessary for the Government in **order** to bring about a good feeiing— a good response-from the people that corruption must be rooted out.

you find the delays Then movement of files from one place to another. Everywhere it is the same j case-in the district, in the province, i in Government of there is inordinate delay j and files move they relate mostly to the people who are fairly from one place to j another slowly. If well-off and who can spare it without any, or you try to find out where a file is, you much, hardship on themselves. Of course, I are unable i to do it at all, so that this sort have full sympathy with the members of tha of 'thing is producing a sort of depres- j lower middle class who, with small incomes of sion among the people. should see that this removed.

Then again, matters are not disposed of quickly. Take for example the question of scholarships. Scholarships are given much later than the colleges and schools open. Take the case of other grants that are made to the different institutions. They are made too late. There should be efficiency. Things cannot go on if there is no efficiency. People have to borrow, beg or steal in order to carry on till the government gives the money. Therefore, it is necessary that the files are disposed of at the proper time.

The other most depressing aspect of the whole question is the rise in prices of all things. In addition to these taxes, there is rise everywhere in prices of articles and especially of foodstuffs. The prices have risen

greatly. We want to carry out the Second Five Year Plan. We are willing to pay the taxes. We are willing to help in all the ways that is possible. But unless the Government is careful to do things in the proper way, to do things in an efficient way, to do things in a way which creates confidence among the people, it is not possible to expect that result which ordinarily should ensure.

My submission is, Sir, that we support this Bill, but all the same, it is the duty of the Government to create an atmosphere of austerity, an atmosphere of one-mindedness and an atmosphere of a will to carry out the Second Five Year Plan in a way that will show in the that they are in earnest right.

SHRI A. DHARAM DAS (Uttar Pradesh): the Mr. Deputy Chairman, so far as the income-tax, India itself. We find that super-tax and surcharges etc., are concerned, The Government about Rs. 300 a month and with 5 or 6 state of , things is members of the family to support, are not even

in a position to give any education worth the name to their children. In their cases, the lowering of exemption limit inflicts a great hardship. The evil has however been mitigated as the hon. Minister has been pleased to grant some concessions and lowered the rate of tax on their incomes

I, however, speak for more than 99'75 per cent, of the people, most of whom do not get even two square meals a day and have to remain contented With only a part of their requirements (of food. clothing, I shelter, education, medical aid etc. I They do not possess the capacity to i pay even the existing indirect taxes I and but for their enthusiasm for the success of the Five-Year Plans with the hope of getting a better living

[Shri A. Dharam Das.] for their children in the future, they would have simply braken down under the ruling high prices.

Sir, food problem has been the greatest worry of our life during the last ten years, and unfortunately efforts for its solution seem always to have gone away. In the present state of price index, the imposition of excise duties or their increase on essential commodities has an adverse effect on the common man. Poor taxpayers talk of the income-tax evasions to the extent of several hundred crores of rupees, and they say that if the Income-tax Act were strictly and honestly administered, there would have been no need of increasing the burdens of the people of low income groups an'd of raising excise duties on articles which are j more the needs of the poor men than of the rich classes.

The common man has, however, been found to be a passive victim of the taxation policy of the Government. Others express their grievances in IOI different ways and demand their redress. They lodge their protests on the slightest pretext to have their burdens made lighters, but the poor tax-payer takes every encroachment on his already depleted household budget without anv fuss. And there is no denying Itie flact that uidirect taxation has been increasing year by year and has been causing a great harship to the families of low income groups.

Moreover, Sir, excise duties rope in all the people, good, bad or indifferent. By this I mean to say that whether the people have been benefited by the Plan outlay of about Rs. 900 crores a year or not,' whether they have remained unaffected by the development schemes or whether their finances have worsened "as a result of any such schemes, all have to pay the duty imposed along with the middle man's profits, whatever he may be disposed to charge.

The hon. Minister is said to have stated that the effect oi his taxation proposals on the common •man would be very marginal and the traders' present margin of profit should absorb much of the increase. He is said to have made a similar statement on another occasion also. But I am sorry to say that this is contrary to what actually happens. Most traders will not only pass on the whole of the tax to the consumer, but will also raise the prices sufficiently high so as to make additional profits in the bargain. It ∎will, therefore, be well for the hon. Minister to take from the very beginning all necessary steps to prevent traders from exploiting the consumers. A directive should be sent round right now and sufficient publicity given to it so that the ignorant masses may not be asked to pay more than the correct prices. The prices are already soaring high at the ceiling level and effective steps should be taken to check further rise, lest the whole structure off economy should be shaken to the core. In addition to the fair price shops for foodgrains, there should be fair price shops for other articles of merchandise also like cloth etc., so as to stabilise prices and have them pegged at a reasonable level.

It should, however, be noted that when taxation proposals are looked at in the context of the Second Five-Year Plan, they relate a different story. It is found that they are intended to impose an austerity living on the poeple so as to save more for the Plan. It is said that excise duties have been directed towards limiting consumption of the lower middle classes and the masses, more as a measure to eheck inflation rather than for the purpose of augmenting revenue.

The hon. Minister once stated that the duty on sugar had been deliberately raised because he wanted consumption to go down or rather not to increase. "He saia. "I would

like to freeze it at more or less the present level, unless it be that as income goes up in certain sectors, they want to pay the price." The Finance Minister's anxiety to freeze the consumption in the absence of sufficient quantities of consumer goods to go round that section of the people whose purchasing power is increasing as the result of the Plan outlay of about Rs. 900 crores a year, is quite undedstartdable. Our administrative machinery is not sufficiently competent and efficient for complete controls, and unless the of consumer goods production is commensurate with the investment in the country, the inflationary pressure will persist and prices will rise. When the mills and factories which are being established in the earlier years of the Plan go into production, there will be plenty of consumer goods to absorb the surplus money in the hands of the people, and the need of price control by means of the imposition of excise duties will come to an end. It is hoped that the Minister will

Then, Sir, as for the implementation of Plan, nothing extraordinary

reduce these duties at that time.

or unexpected had happened to make us feel nervous about the fulfilment of the targets. What is happening

was all foreseen, as possibilities which might handicap our efforts, and for this we felt that we should be ready to meet the situations as they arise, and if necessary, make readjustments-This is why we agreed to the flexibility of the Plan.

At the time of the discussions on the Second Five-Year Plan before its final adoption, Sir, some criticisms were made and doubts expressed in some quarters on various aspects of the Plan. It was said that the targets might not be capable of achievement that development expenditure mignt exceed project estimates in some cases, that borrowings from small savings might not be up to our j expectations, that foreign resources ! and our trade balances might not provide the expected foreign exchange, that there might be a shortfall in the performance of the work due to any cause, etc., etc.

The Planning Commision also was alive to these uncertainties and had visualised that in spite of all efforts to keep to the schedule, the targets might not be achieved at the expected time or further allocations, of funds might have to be made. It, therefore, had decided to allow sufficient flexibility to the reexamination and reconsideration of the whole position from year to year in the very beginning of the Plan.and to make suitable adjustments in the light of the experience gained, so that the progress of the Plan might not be impeded or retarded by any such drawback.

The success of the Plan being the chief objective of the internal activities of the nation for these five years, it was also realised that even the level of taxation might have to be adjusted and altered in accordance with the needs of the Plan or as found necessary to counteract the inflationary pressure. I am sorry that suggestions should have been made in some quarters for the pruning of the Plan. Writ a regret that our courage and conviction should have given way at the Very beginning of the second year of the Plan!

The only new factor which may cause any worry to us is the rise in our requirements of foreign exchange to the extent of abiut Rs. 400 or Rs. 500 crores.

But there are still 3i years to go* and the problem r"ay be solved by the application of various measures, by efforts to secure foreign finance. We may even be favoured by nature and have good harvests for a couple of fat years in succession in addition to the efforts that are being made all over the cauntry.

[Shri A. Dharam Das.]

Originally, as included in the break-up of the internal resources of Rs. 2,400 crores, we had to raise by additional taxation Ks. 450 crores. The uncovered gap of Rs. 400 crores has also $^+$ o be raised ultimately by taxation. On account of the persisting inflationary conditions and the rising trend of prices, it has been felt that our economy would not be able to absorb the deficit financing to the extent of Rs. 1,200 crores. Hence, Rs. 40 crores of it has been decided to be raised from domestic resources, mainly through taxation.

This makes up a total of Rs. 1,250 crores to which we committed ourselves in full consciousness of difficulties, and this is wholly our internal affair and completely in our control, and we should not go back on this commitment.

What has happened since the adoption of the Plan is that due to the Suez Canal crisis and some allied causes and due to ever-mounting tension in the Middle East, the prices of machinery and equipment which we need for our development programmes under the Second Five Year-Plan have risen in foreign markets to an extent not expected at the time of formulation of Plan estimates, and our estimates of resources and foreign exchange requirements have gone up by about Rs. 400 or Rs. 500 crores. It is this new situation to meet which the nation must take up full responsibility and the Government should use every possible means to earn foreign exchange. Unfortunately, the world situation has caused some relaxation in the enthusiasm of the people also and there appears to • be some slackness in the mobilisation of efforts in various directions. Small savings have fallen below our expectations; the States have shown some I hesitancy in launching on public I borrowing programmes; additional taxation has not gone up in States '

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to the extent it was envisaged; and there seems to be a feeling of a sort of stand-at-ease in some quarters. The Finance Minister has rightly taken- the people "into confidence by placing the real situation before them so as to obtain their full co-operation in accelerating the speed of development and the mobilisation of Plan resources.

Everyone of us should be able to recall an instance from our personal knowledge of a family belonging to the low income group planning to build a house. Such a family would feel that all possible resources have to be tapped in order to raise money, collect materials and make necessary constructions. Such a family is confronted with difficulties at almost every step. Money has to be pooled together from members of the family and near relations; money has to be borrowed from distant relatives and friends; materials have to be bought on deferred payments; expenses of the family have to be cut down to the minimum possible; ' and if it is found that the resources still fall short of the requirements, efforts are made to tighten the bett and make all possible sacrifices so as to complete the planned construction. Similar is the case with the reconstruction plana -of -our poor nation, and we as its members should be prepared to suffer privations, contribute money to Government loans, be ready to tighten our belts when direct and indirect taxation is resorted to to raise finances for the Plan. We should keep consumption at a low level so as to help exports to earn foreign exchange. We should offer incentives to foreign investers and do all that is necessary to make the Plan a success. I am sure that we as members of the family of the Indian nation have the same attitude towards the resconstruction of the country as the members of the family in my abovementioned illustration have towards the building of their house. And if we have it, the Plan is bound to go through.

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With these observations, I commend the financial proposals contained in the Finance Bill for the acceptance of this hon. House.

Finance (No. 2)

SHRI J. H. JOSHI (Bombay): Mr. Deputy Chairman, the taxation proposals as incorporated in the Finance Bill are now before the House, and I think the common man, the middle classman, will view these proposals as hitting him hard. When I spoke last time, I said that it is the middle classman who would be hit hard. He has borne the brunt of the battle of independence, and he has been the forerunner of the reforms in our society as well as in other societies also. I feel that he should be spared as far as possible. I will cite some figures which show in what measure tax evasion is going on, and if that is plugged, I feel that the burden on the middle class man can be lessened. I will give comparative figures for Sweden and India.

Income in thousand rupees								Swee	len	India	
Incon	ne in	thous	and ri					No. of tax-payers	Amount Collected in crores of rupees	No. of tax-payers	Amount collected in crores of rupees
3015								75,420	93.76	50,364	54.14
1 6 25				•				42,240	81.62	35,640	57,73
26 — 40	•	•		•	•			14,287	41.68	16,220	4 3 •18
4155		•	•			•		4,252	17.97	5,468	21.68
5685	•	•	•	•				2,476	18-57	1,339	9.06
				-				1,38,675	253.63	1,09,031	185.79

Now, from all these figures, it is apparent that tax evasion is going on in this country on a large scale.

Now who are responsible for all this? It is partly those who have an interest in saving their money but partly the officers also are responsible. We have been taught by Gandhiji a new technique. That is if you want to achieve a very pure and high aim or object, the means for securing the same also should equally be pure and clean. Now here in this respect the persons who are in charge of collecting these revenues must be equally pure and clean. As I stated, there are persons who are interested in saving their money. For them a sort of code should be framed by the society itself. It must be a rigid one and if a person tries to evade the payment of tax, he should be blacklisted by the people themselves or by

the society. If he belongs to a class of merchants or industrialists, the merchants or the industrialists themselves should come forward and blacklist his name and try to stop all deals with such a person.

Now as I stated something about the evasion, there is something which I would like to say about waste also. The plans are all right, they axe carried out, the dams are constructed but what about the utilisation of the water-supplies? There is comparatively very little utilisation of the water which is stored in the dams. I am told by some persons in authority that hardly 20 per cent, of the total water-supply is being , utilised by the agriculturists. What is th* reason? There are a number of reasons and whatever they may be, but the over-all result is that it affects the food production adversely. We

have been trying to be self-sufficient 1 so far as that direction also Government should pay food production is concerned ' but we have not vet achieved the ' target. On the contrary, if the information is correct, I think we are going down so far as food production is concerned. One tiling is certain that if the water is not properly utilised, there is huge investment and we don't take into account the amount of interest but still what affects us most is the loss of the benefit and no more production. Therefore Government shou d look into all these affairs and see that the water is utilised. One thing is obvious, namely, there is no coordination. The P.W.D, constructs the dams and the Central Government gives loans or grants and the State Governments carry on all these plans. So nobody has the interest and therefore "here is no coordination. The second factor which is responsible for the low production of foodgrains is that the cultivators have now begun to grow cash crops rather than foodgrains. The third is the land reforms which we are required to implement. All the States are required to implement it by the Constituiton but they are not being carried out with the speed with which they shoud be. The fourth suggestion which I would like to place before this House is that, just as there are Tolatis, Mamlatdars and Mahalkaris etc., to collect the revenue or the share of the yield, similarly there should be set up in the Agriculture Department an army of field workers whose duty it wou d be to move round every farm or field and show to the farmers there and then the improved methods whereby the agriculture may improve. Tt was expected of the village level workers and those who are engaged in the N.E.S. or Community Projects but that expectation does not seem to materialise. These workers are the army of hon. Mr. Dey bxrt that army seems to have more interest in the intertainments and in the dances ana garbas in the villages rather than *n the distribution of manures or improved seeds or such other things. In

some more attention. Now food production seems to have risen more in files and official statements than actually in the fie'ds. This food problem therefore is becoming more and more serious and we know that cold war has been going on for years hi our country. Sometimes it gets tepid and sometimes it becomes frozen but any moment at the slightest excuse it may grow into a conflagration and we cannot afford to remain depending upon other countries for our food supplies. It will be a day of calamity for us. I will not repeat what has been stated earlier by my friends but I may state this much that the Government should look into 2 or 3 things, stopping of the tax evasion, stopping of the wastage and stopping of corruption. On account of these three things, the treasury of our Finance Minister is always empty. It has more ho'es and leakages and whatever taxation proposals he may bring forward, the taxation itself is not a Kamadhenu Which may go on keeping the treasury full; because of these tax evasions, waste and corruption, "It goes on being empty. I feel that the Government should pay more attention to the economy side of this and stopping of the wastages rather than the collection side of this. Thank you.

Bill, 1957 [3 SEP. 1957] 5130 روپيه من چاول بک رها تها - مين جانتا هون که سرکاری رپورت مین قيدت كجه الم الم - مكر يه حقيقت ہے کہ وہاں قیمت کے نبھی ہے - آج ، **آب د**علی شہر لے لیجنے ہم یم - پی-لوگ يہاں رہیے ھيں - ميں نہيں جائٹا کہ ہم میں ہے کرئی ایسا ہے۔ جو بارہ آنھ یا تیرہ آنھ فی سیر سے کم میں چاول خریدتا ہے ۔ غالم کے علاوہ آپ کیوے کو لے لیجئے یا شوگر کو لے لیجئے جلتا آپ نے ڈیکس برمایا ہے۔ اس سے زيادة أن كى قيىتين برهة كلى اهين -تو میں یہ کہنا چاہتا ہوں کہ حکومت کو اس طرف توجه دیلی چاہلے کہ اس کو کس صورت سے روکا جائے - میں نے پہلے بھی عرض کیا تها اور آم بهر مرض کرنا چاه تا هون که جب آب اس طرح کا تیکس لگانے جا رہے ھیں تو آب کو پرائس کنٹرو*ل* كرنا هوكا - اكر آب پرائس كنترول ٹہیں کرتے جین تو اس کے امعدی یہ ہوتے ہیں کہ علاوہ ٹیکس کے سرمایہ دار جسطرح ہے چاھیں قیدتھی۔ بردائے رهیں اور پیلک آن کو دیتی رہے -آج آپ دیکھئے کہ ھم سر ایدداروں کے دو گلی اور تین گلی قیمتیں دے رہے ھیں ۔ میں کندرول کے ساتھ تھیں هون - ميں يە ئېيں چاءتا هور که دستری بیوشن آپ ایے هانه میں لے لیں ۔ مگر میں یہ کہونکا کہ آپ کو ایک ایسی کمیڈی بلانی چاہئے

جو يه طے کرے کہ فوڌہ کلانہ اور شوگر کی

ا ھهن کہ جس وقت اِس ھاوس نے ا فائدو ایر پلان منظور کیا اسی وقت هارس کو یہ سمجہ لینا چاہئے تھا کہ اس کے چلانے کے لئے روپیہ کہیں سے الایا ہویکا - مدستانس کے پاس کوئی پرسلال روپهه تو هے تهيں جو وہ لکا دیتے - اس کے معنی یہ ھیں کہ ھے کو اس وقت سمجھ لیٹا چاہئے تھا کہ پیلک کے اوپر ، اس کے اس لئے آج ٿيکس کے خلاف بولنا ميرے خيال میں مناسب نہیں ہے - جب ہم نے اتلا ہوا یاں پاس کرکے گورنسڈے کے ہاتھ میں دیدیا ہے کہ تم اس کو چتو تو یه بهی همین منظور کرتا هرکا که اس کو چلانے کے لیے وہ جس صورت سے چاھیں ٹیکس لٹائیں۔ ٹیکس للأذك سلسلة مين مجه ية ضرور شكايت هے کہ آپ ٹیکس لٹانے کے بعد خاموں -بیٹھ جاتے ھیں - آپ یہ نہیں دیکھتے هیں که یه سرمایا دار اور مل اوٹر کس طرم مارکیت میں قیمتیں بوھا دیتے هين - اگر ايک رېپيه پر ايک آنه یا دو پیسه **تبکس لکتا هے۔ تو تبا**م چیزوں پر اس ٹیکس کی وجہ ہے دو۔ آنے اور چار آنے قبی رویت مارکیت میں قیمت ہوہہ جاتی ہے - ان چيزور کو هماري گو،ندنت نهين دیکھتی اور یہی ہمیں شکایت ہے۔ میری رائے میں گرزنمنٹ کو ایک ایسا پلن بنانا چاھئے جس بے قیمتیں نہ برهیں - آج فله کی کیا حالت ہے -میں پتنہ سے آیا ہوں اور وہاں ۲۸

Finance (No. 2)

Finance (if.o. 2) [RAJYA SABHA] Bill, 195? 3134 کرے ۔ اس لئے میں یہ گذارش کرونگا که اس طرح کی ایک کمیڈی بنائی جائے جو ملک میں پرائس کنڈرول قائم کرے اور یہ دیکھے کہ اس کے مطابق پېلک کو چيزيں ملتى شيں یا نہیں - میں گورنعدت کو یقین دلانا جاعتا ہوں کہ اگر آپ نے پرائس كنترول كيا اور متحيم قيمتوں پر الوكون كو ماركيت ميں چيزيں ملئے لگیں تو آپ کے ڈیکس کا بوچھہ پہلگ متصموس نهين كريكي بلكه يبلك خوشی سے ٿيکس ديگی - ليکن آج هوتا يه ه كه آب ايك ييسه تيكس الکاتے ھیں تو سرمایتدار اس کے یہاں ہم سے چار پیسے لے لیتے ھیں -

> دوسری چیز میں غلم کے بارے سیں کپونٹا آج پیداوار کی کمی کی شکایت ہے - میرا یہ کہنا ہے کہ حکومت کو پلان میں سب سے زیادہ پرائرتى ايرىكىشن تيپارتىغىت كو دینی چاهئے - آج ایری گیشن تین تیر ، تیپارتند میں بتا ہوا ہے -میرے خیال میں استیت اور سینتر سيس ايک ڏيپارٽمنٽ هونا چاهئے جو صرف ایرمی گذشن کا کام دیکھے - کئی تیپارتمنت میں بتے ہونے کی وجه سے آج یانی کے ریڈس بہت زیادہ ہیں ا بت جگه کاشتکار پانی سے فائدة نبيد، إنها ياتے عين - اگر آپ كو غله کې پيداوار بېرهاني هے تو آپ کو پانی کے ریٹس کم کر<u>نے</u> ہونگے اور تمام

[سید مظہر امام) كيا قيمتين هوني چاهيئن- كاشتكار كس حساب سے ایڈا غلہ بھتے اور کیتے کی کیا قیمت ہونی چاہئے - یہ چیزیں وہ کمیٹی طے کرے اور طے کرنے کے بعد اس کا اعلان کیا جائے تاکه درکاندار ایٹی دوکانوں پر اس طرح کی ایک فہرست لگا دیں - اگر کوئی درکاندار اس کے مطابق کوئی چ نہ دے تو پبلک کو یہ اختیار ہوتا چاہئے کہ وہ پولیس کے پاس جائے - جو سوشل سروس کرنے والے لوگ ہیں میرے خیال میں ان کا سب سے بوا کام شہروں اور دیہاتوں میں یہ هونا چاهئے که وہ یه دیکھیں که دوکاندار اس قیمت پر جو گورندنگ نے طے کیا ہے چیزیں بیچتے میں یا نہیں - اور پبلک کو اس قیمت پر چيزين ملدي هين يا نهين - اگر تمام جماوں نے وہ ایساع یہ کام کرے گی تو جہاں تک میرا خیال هے که کوئی دقت نہیں هوگی - آے [THE VICE-CHAIRMAN (SHRIMATI SAVITRI DEVI NIGAM) in the Chair.] یہ سبچہا جاتا ہے کہ کنڈرول کرنے کے بعد چيزين انڌر گزاونڌ چلي جائينگي ارر بوی دقتیں درپیش آئینگی-میرے خیال میں دقتیں اهرنگی مگر همين أن كا سامذا كرنا چاهئے - ميں يوچهذا چاهتا هون که اگر آپ اس چيز میں جانا نہیں چاہتے ہیں اور وہ جندی چاهیں قیمتی بوها دیں تو اس كو كون روكيكا - حكومت كا يه فرض هے که جو دقتیں ہیں ان کا وہ سامذا

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کا کاستکار شود کهاد تیار کر لیکا هم کو آ**پ مر**ف یانی دینچگے - اور **ا**گر آپ چانے د**یدیں کے تو ایک چھو**تے -کاشتکار کی حیثیہے سے امیں یہ کہت سكلا هون كه هم دوكلا اور تيين كلا غلم پیدا کرنے آپ کو دیدینگے -جو روپيه آپ دوسرے قيپارٽملٽ پر خرچ کر رہے ھیں اسے ایریگیشن پر آپ خرچ کیجئے تاکہ لوگوں کو وقت پر اور کم قیمت پر پانی مل سکے۔ اگر آب نے ایسا کیا تو اس کا نتیجه یه هوکا که همارے ملک کی پیداوار کافی ہوھہ جائے گی۔

آخر میں میں ایک بات اور کہم كر بيئه جاس ٢ - جو أب ويلته ڭيكس اور (يكسپايل**دايچ**ر ٿيكس لگا رہے عین اس کو آپ ایک اچنے متصد کیلئے لٹائیے - میں نے اکثر ید عرض کیا ہے کہ جب میں بجمت کو دیکھتا ہوں یا فائھو ایر بلان کو دیکھتا ھوں تو تنام چھڑیں میں ای میں پاتا ہوں مگر جراس ملک کے رہئے والے غریب ہو<u>رہے</u> مرد اور ہورھی عورتین اور یتیم بچے هیں ان کیلئے كوئى پراريزن نه بجت ميں پاتا هوں اور نه فالهو. اير يلان مين باتا هون میں سمجھتا ھوں کہ جن کے دیکھ **بھال** کرنے والا کوئی نہیں ہے جو اپنی ضعیفی کی وجه سے کام نہیں کر سکتے ھیں اور جو درختوں کے نیجے پڑے رہتے ہیں ایسے لوگوں کے لئے انڈیهاڈیاس کے بعد گورنسات 🕴 ضرورت نہیں ہے کھونکہ ہمارے هادوستان

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Finance (Wo. 2) استیم میں بھی یہ دیکھنا شرکا کہ کاشانگاروں کو کم قیمت پر پانی ملے ۔ ایک بات یہ بھی ہے کہ کاشتکاروں کو پاتى وقت پر نھيں ملتا ہے جس سے ان کی فصل تباہ ہو جانبی مے - آج يه ديكهاني والاكوئي نهيس هي كم كب ان کو پانی ملغا چاهئے اور کب نہیں ملدًا چاهئے - جس علاقة میں قهوب ويلس يا اسطرح کې چيزين موجود ھیں اور الیکٹرک سے پائی سپالٹی ہوتا ہے - اگر وہاں وقت پر کاشتکاروں کو پانی نہیں ملتا ہے تو اس كا نتيجه يه هوتا هي كه غلم كا يبرةكشور جو هم کرنا چاهتے هيں۔ وہ نہيں۔ هو پانا ہے - اس لگے میں آپ سے یہ کہونگا کہ آپ اس پر توجه دیں اور ایریگیشن کا ایک تیپارٹملنٹ بنا کر یهٔ دیکهین که لوگوں کو وقت پر اور کم قیبت پر پانی ملے - میرے خیال میں ایگریکلچر کے جتلے بچے بچے **تیپ رتملڈس کام کرتے ہیں ای کا کام** آپ فی التحال روک دیجئے اور صرف ايرىگيشن كى طرف توجه ديجگے – جهان پانی کی ضرورت هو رهان کلویں کھود کرہ تالاب کھود کر اور تدیوں پر بانده بداکر کاهتکارون کو پانی دينجد أوريهر آب يه ديكهينكي كه غلم دوگذا اور تین گذا پیدار هوتا هے یا فہیں - کس طرح لڑکا گھپوں ہوگا یا نہیں ان چیزوں کو آپ چھوڑ دیجئے -مىيى يە بھى كھونگا كە . آج كھاد كى

इसके फेंबर ग्रीर ग्रगेल्स्ट में काफी बहस हई है । बाज दोस्तों ने इसकी मखाल्फत करते हये यह कहा है कि जो टैक्स लगाया जा रहा है, उससे पढिलक को सख्त नुकसान होगा । मैं उन लोगों में हूं, जो यह समझते हैं कि जिस वक्त इस हाउस ने फाइब इयर प्लान मंजूर किया, उसी वक्त हाउस को यह समझ लेना चाहिये था कि इसके चलाने के लिये रुपया कहीं से लाना पडेगा। मिनिस्टर्स के पास कोई पर्सनल रुपया तो नहीं, जो वह. लगा देते । इसके मायने यह हैं कि हम को उसी वक्त समझ लेना चाहियें था कि पब्लिक के ऊपर टैक्स लगेगा । इसलिये ग्राज टैक्स के खिलाफ बोलना मेरे स्याल में मनासिब नहीं है। जब हमने इतना बडा प्लान पास करवे गवर्नमट के हाथ में दे दिया है कि तुम इस को चलामों तो यह भी हमें मंजर करना होगा कि इसको चलाने के लिये वे जिस सूरत से चाहें टैक्स लगायें । टैक्स लगाने के सिलसिले में मझे यह जरूर शिकायत है कि त्राप टैक्स लगा देते हैं, लेकिन टैक्स लंगाने के बाद खामोश बैठ जाते हैं। माप यह नहीं देखते हैं कि यह सरमायेदार ग्रौर भिल ग्रोनर किस तरह माकट में कीमत बढ़ा देते हैं। ग्रगर एक रुपया पर एक ग्राना या दो पैसा टैक्स लगता है, तो तमाम चींजों पर इस टैक्स की वजह से दो ग्राना ग्रौर चार ग्राने फी रुपया मार्केट में कीमत बढ़ जाती है। इन चीओं को हमारी गवर्नमंट नहीं देखती है ग्रौर यही हमें शिकायत है। मेरी राय में गवर्नमट को एक ऐसा प्लान खनाना चाहिये जिस से कीमत न बढें। ग्राज गल्ला की क्या हालत है। मैं पटना से आया हं प्रौर वहां २८ रुपया मन चावल बिक रहा था । में जानता हं कि सरकारी रिपोर्ट में कीमत कुछ कम है। मगर यह हकीकत है कि वहां कीमत कम नहीं है । आज आप देहती शहर को ले लीजिये । हम एम० पी० लोग यहां रहते हं। मैं नहीं जानता कि हम में से कोई ऐसा है जो १२ झाने या १३ झाने की सेर से कम में चावल खरीदता है। गल्ला के

اسهد مظهر امام] ۲۷ یه فرض هو جاتا هے که ۲۰ (پیے بجهت میں کچه نه کچه پراویزن کرے - اس ٹٹے میں یہ کہوں کا کہ ويلته تيكس أور أيكسيينديجر تيكس المهرون سے الیکن غریبوں پر خرے کیا جائے اور کم سے کم بنچاس پرسیڈی تنز ان کے لئے مارک کر دینچئے ۔ آب استیتس کو بھی ایسا کرنے کے لله مجيور كيجلم جيسا كه يودين-گورنسنت نے اعلان کیا ہے کہ وہ ایسے اولڌ دوگون کو پينشن ديگي جن کا دیکیلے والا کوئی نہیں ہے ۔ اس معاملة ميں سيلٽر کی طرف سے استیتس کو مدد ملذی چاغثے اور يه كها جاتا جاهئے كه يچاس برمينت هم دين اور يحياس يرسيد ع تم در اور ایک اسکیم بانا کر ایسے لوگوں کو دریافت کرو جنگی دیگر بهال کرنے والا کرئی نہ هو تاکه ان کی مدد کی جا سکے - اس طرح اگر ویلتھ ٿيکس اور ايکسپينڌيجر ٿيکس کا أيسا كردي بهتر مقصد لكالا كها تو دینے والے بھی خوشی ہے دیں گے اور قریب بھی دمائیں دیں گے۔ آخر میں میں یہ باتیں کہہ کو اس بل کو سهبرے کرتا هي -

†[सैयद मज़हर इमाम (बिहार) : डिप्टी चैयरमैन साहव ! इस फाइने स बिल पर जो इस वक्त हाउस में जेरेबहस है, में भी कुछ ग्रर्ज करना चाहता हूं। इस में शक नहीं है कि ग्राज बहस का दूसरा दिन है ग्रोर

†[] Hindi transliteration.

आज यह समझा जाता है कि कंडोल करने के बाद चीजें अन्डरग्रांउन्ड चली जायेंगी ग्रौर बडी दिक्कतें दरपेश ग्रायेंगी । मेरे ख्याल में दिक्कतें होंगी. मगर हमें उनका सामना करना चाहिये । में पूछना चाहता हं कि अगर आप इस चोज में जाना नहीं चाहते हैं और वह जितनी चाहें, कीमतें बढा दें, तो उसको कौन रोकेगा । हकुमत का यह फर्ज है, जो दिक्कतें है उनका वह सामना करे । इसलिये में यह गजारिश करूंगा कि इस तरह की एक कमेटी बनाई जाये, जं मल्क में प्राइस कंट्रोल करे और यह देखे कि उसके मताबिक पब्लिक को चीजें मिलती है या नहीं। में गवर्नमेंट को यकीन दिलाता चाहता हं कि ग्रगर आपने प्राइस कंटोल किया और सही कीमतों पर लोगों को मार्केट में चीजें मिलने लगीं, तो ग्रापके टैक्स का बोझ पब्लिक महसूस नहीं करेगी, बल्कि पब्लिक खुशी से टैक्स देगी । लेकिन आज होता यह है कि आप एक पैसा टेक्स लगाते हैं, तो सरमायेदार उसके बहाने हमसे चार पैसे ले लेते हैं।

दसरी चीज में गल्ला के बारे में कहंगा। ग्राज पैदावार की कमी की शिकायत है। मेरा यह कहना है कि हकमत को प्लान में सबसे ज्यादा प्रायरिटी इरिगेशन डिपार्टमेंट को देनी चाहिये । स्राज इरिगेशन डिपार्टमेंट तीन तीन डिपार्टमेंट में बटा हम्रा है । मेरे ख्याल में स्टेट और सेंटर में एक डिपार्टमेंट होना चाहिये, जो सिर्फ इरिगेशन का काम देखे । कई डिपार्टमेंट में बरे होने की वजह से ग्राज पानी के रेटन वहत ज्यादा है. इसलिये बहतं जगह काश्तकार पानी से फायदा नहीं उठा पाते हूं। ग्रगर ग्रापको गल्ला की पैदावार बढानी है, तो ग्रापको पानी के रेटस कम करने होंगे और तमाम स्टेट्स में भी यह देखना होगा कि काश्तकारों को कम कीमत पर पानी मिले। एक बात यह भी है कि काश्तकारों को पानी वक्त पर नहीं मिलता है, जिससे उनकी फसल तबाह हो

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ग्रलावा आप कपडे को ले लीजिये या शगर को ले लीजिये । जितना ग्रापने टैक्स बढ़ाया है, उससे ज्यादा इनकी कीमतें बढ गई हैं। तो मैं यह कहना चाहता हं कि हकमत को इस तरफ तवज्जोह देनी चाहिये कि इसको किस सरत से रोका जाये। मैंने पहले यह प्रजं किया था और आज फिर ग्रजं करना चाहता हं कि जब आप इस तरह का टैक्स लगाने जा रहे हैं तो आपको प्राइस कंट्रोल करना होगा । अगर आप प्राइस कंटोल नहीं करते हैं. इसके मायने यह होते हैं कि इलावा टैक्स के सरमायेदार जिस तरह से चाहें, कीमतें बढाते रहें और पब्लिक उनको देती रहे। ग्राज ग्राप देखिये कि सरमायेदारों को दूगनी और तीन गनी कीमतें दे रहे हैं। में कंट्रोल के हक में नहीं हुं; मैं यह नहीं चाहता हं कि डिस्टीव्यशन ग्राप ग्रपने हाथ में ले लें। मगर में यह कहंगा कि ग्रापको एक ऐसी कमेटी बनानी चाहिये जो यह तय करे कि फड, क्लाथ और शगर की क्या कीमत होनी चाहिये । काश्तकार किस हिसाब से अपना गल्ला बेचे और कपडे की क्या कीमत होनी चाहिये ये चीज वह कमेटी तय करे ग्रौर तय करने के बाद उसका एलान किया जाये ताकि दकानदार अपनी दकानों पर इस तरह की एक फंहरिस्त लगा दें। ग्रगर कोई दकानदार इसके मताबिक कोई चीज न दे. तो पब्लिक को यह ग्रस्तियार होना चाहिये कि वह पुलिस के पास जाये । जो सोशल सर्विस करने वाले लोग हैं, मेरे ख्याल में उनका सबसे बडा काम शहरों और देहातों में यह होना चाहिये कि वे यह देखें कि दुकानदार उस कीमत पर जो गवर्नमेंट ने तय की है. चीजें बेचते हं या नहीं और पब्लिक को उस कीमत पर चीजें मिलती है या नहीं । अगर तमाम जमायतों के हवाले गवनैमेंट यह काम करेगी तो जहां तक मेरा ख्याल है, कोई दिक्कत नहीं होगी ।

[THE VICE-CHAIRMAN (SHRIMATI SAVITRI DEVI NIGAM) in the Chair.]

[सैयद मजहर इम.म] जाती है। आज यह देखने वाला कोई नहीं है कि कब उनको पानी चाहिये ग्रौर कब नहीं मिलना चाहिये । जिस इलाका में ट्यव बैल्स या इस तरह की चीजें मौजद है ग्रीर इलेक्टिक पावर मे पानी सष्लाई होता है : ग्रगर वहां वक्त पर काश्तकारों को पानी नहीं मिलता है, तो उसका नतीजा यह होता है कि गल्ला का प्रोडक्शन जो हम करना चाहते हैं वह नहीं हो पाता है। इसलिये में ग्रापसे यह कहंगा कि ग्राप इस पर तवज्जोह दें और इरिगेशन का एक डिपार्टमेंट बना कर यह देखें कि लोगों को वक्त पर और कम कीमत पर पानी मिले । मेरे ख्याल में एग्री-कल्चर के जितने वडे बडे डिपार्टमेंट काम करते हैं. उनका काम ग्राप फिलहाल रोक दीजिये और सिर्फ इरिगेशन की तरफ तवज्जोह दीजिये । जहां पानी की जरूरत हो वहां कुए खोद कर, तालाब खोद कर और नदियों पर बांध बनाकर काव्तकारों को पानी दीजिये और फिर आप यह देखेंगे कि गल्ला दोगुना और तीन गना पैदा होता है या नहीं। किस तरह का गेह होगा या नहीं, इन चीजों को आप छोड़ दीजिये। मैं यह भी कहंगा कि आज खाद की जरूरत नहीं, क्योंकि हमारे हिन्दूस्तान का काश्तकार खद खाद तैयार कर लेगा । हमको आप सिर्फ पानी दीजिये; और अगर आप पानी देंगे, तो एक छोटे काश्तकार की हैसियत से मैं यह कह सकता हं कि हम दोगना झौर तीन गना गल्ला पैदा करके आपको दे देंगे। जो रुपया आज आप दसरे डिपार्टमेंट पर खर्च कर रहे है. उसे इरिगेशन पर ग्राप खर्च कीजिये ताकि लोगों को वक्त पर ग्रौर कम कीमत पर पानी मिल सके। अगर आपने ऐसा किया. तो उसका नतीजा यह होगा कि हमारे मुल्क की पैदावार काफी बढ जायेगी।

आखिर में एक बात कह कर बैठ जाऊंगा जो आप वैल्थ टैक्स आरोर एंक्सपैंडीचर टैक्स लगा रहे हैं, उनको आप एक अच्छे Bill, 1957

मकसद के लिये लगाइये । मेने अत्रसर यह धर्ज किया है कि जब मैं बजट को देखता हं या फाइव इयर प्लान को देखता हं, तो तमाम चीजें उनमें पाता हं, मगर जो इस मुल्क के रहने वाले गरीब बुढ़े, मई और बढी औरतें और यतीम बच्चे हैं.. उनके लिये कोई प्राविजन न बजट में पाता हं ग्रौर न फाइव इयर प्लान में पाता हूं। मैं समझता हूं कि देखभाल करने वाला कोई नहीं है जो ग्रपनी जईफी की वजह से काम नहीं कर सकते हं आरेर जो दरस्तों के नीचे पडे रहते है ऐसे लोगों के लिये इंडिपैडेंस के बाद गवर्नमेंट का यह फर्ज हो जाता है कि वह अपने बजट में कुछ न कुछ प्राविजन करें। इसलिये में यह कहंगा कि बैल्थ टैक्स और एक्सपैंडिचर टैक्स ग्रमीरों से लेकर गरीबों पर खर्च किया जाय और कम से कम ४० परसेंट तो उनके लिये इयर मार्क कर दीजिये। आप स्टेटस को भी ऐसा करने के लिये मजबर कीजिये। जैसा कि य० पी० गवर्नमेंट ने एलान किया है कि वह ऐसे ग्रील्ड लोगों को पैंशन देगी. जिनका देखने वाला कोई नहीं है । इस मामले में संटर की तरफ से स्टेटस को मदद मिलनी चाहिये और यह कहा जाना चाहिये कि १० परसेंट हम दें और १० परसेंट तुम दो और एक स्कीम बना कर ऐसे लोगों को दरियाफ्त करो, जिनकी देखभाल करने वाला कोई न हो. ताकि उनकी मदद की जा सके । इस तरह ग्रगर वैल्य टैक्स आरीर एक्सपैंडिचर टैक्स का ऐसा कोई बेहतर मकसद निकाला गया, तो देने वाले भी खशी से देंगे और गरीब भी दुखायें देंगे। आखिर में में यह बातें कह कर इस बिल को सपोर्ट करता हं।]

SHRI KAILASH BIHARI LALL (Bihar): Madam Vice-Chairman, I cannot lay claim to understand the finances of the country; nor do I pretend to tender any advice to the Finance Minister on a subject which is so technical. But from a layman's point of view and from the point of view of the effects that these financial proposals of the Government may

have when they reflect on the people, 1 beg to make *some* submissions here. 2 P.M.

But before I do that, let me say one point. Look at the House which is almost empty now. A little while ago, it was still more empty. What is the procedure—I confess I am also a party to it—that ensures that the points urged by a Member speaking before an empty House is taken note of by Government and action is taken on them?

SHM M. GOVINDA REDDY (Mysore): Your speech will be read.

SHRI B. K. MUKERJEE: The Minister is sitting.

SHRI KAILASH BIHARI LALL: I think he is a little more concerned with Defence.

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMAIAH) : The Deputy Finance Minister has got urgent work in the other House and I am substituting for him.

SHRI KAILASH BIHARI LALL: I am not even critical of the Government.

THE VICE-CHAIRMAN (SHRIMATI SAVITRY DEVI NIGAM): All the points are taken note of and the Minister concerned will reply.

SHRI KAILASH BIHARI LALL: I think I would have served my purpose if some way could be devised to remedy what I have said above. The very condition of this House will strengthen the argument of those who think that this House is redundant, it is of no use. It reflects on the Members themselves and I confess I am a party to it also. I am not talking of anybody particularly but I wish some method could be devised by the Department of Parliamentary Affairs to make the proceedings of this House lively and to make the people both outside and inside take interest. Unless people inside take interest, people outside will not take interest. SHRI M. GOVINDA REDDY: We thank God that you are here to make it lively.

SHRI B. K. MUKERJEE: This suggestion is valuable.

SHRI KAILASH BIHARI LALL: As I said earlier, I do not pretend to make any comments regarding the financial proposals but I only want to show how it is going to react on the people. In the first place, it is said that these proposals have come in a very aggravated form. They have come in the form of wealth tax, tax on expenditure, etc. We do not know how many kinds of taxation may be in the offing. There may be a tax on children, taxation on wives, taxation on husbands, taxation on breeding a family and so on. The other day, a Member, an ex-Minister, suggested there may be taxation on anybody having more than two children. So, there may be taxation upon taxation but the main purpose, I take it, is to make the second Plan a very ambitious one. I have nothing to say even against that but even the second Five Year Plan has to be looked at from the peoples' point of view, from the point of view of the people in the districts, in the towns and in the villages and we have to see how they feel. We may be publishing big volumes here showing what the second Five Year Plan is, how it is going to bring prosperity to the country, how it is going to raise the stature of our country in the world, etc. We may have all these things for our intelligentsia but we have to see how it affects the poor people. That story has been very lucidly narrated by my hon. friend, Mr. Mahesh Saran. I do not want to repeat that. Everywhere, wherever we go, we cannot escape the small of corruption. Those people feel that the engineers, the development officers who come there,-everybody who comes there-are after making money for themselves. This second Five Year Plan or any Plan that you may make for the well-being of the people, makes those very peo-

[Shri Kailash Bihari Lall.] pie who come there and pretend to do good to the people, fatter. This has ! to be seen. Of course, it was very nicely narrated by Mr. Saran. Everywhere and in every department, corrupt people are there and the first thing is to root out corruption from our country. My point of view is that we must look at things from the point of view of the common people and we should find out how they affect the common people. The financial proposals are very nice and they have got every right to raise taxation and distribute them for the purposes mentioned. It is quite all right but then see how your policy affects the people. Look at the Education Department. ! You spend so much on education but j see how it is affecting the people of the country. In the socialistic pattern of society, in the socialistic set up that we are having you heard the other day that there are reasons for maintaining Public Schools where the children of highly paid Government servants c6uld read spending Rs. 200 over one small child

SHRI B. K. MUKERJEE: Rupees 250

SHRI KAILASH BIHARI LALL: Why only Rs. 250? There are some who can spend Rs. 500 over one son. How does this fit in with our socialistic pattern? That is the thing to be borne in mind. I was staggered when I found the explanation from the Education Ministry that so much money has been set apart for giving to the Primary School Teachers in order to solve the unemployment problem. How can such an unemployment problem be solved by paying to the teachers that way? What kind of a teacher will he make? What kind of an education will he impart? I was going to give you some suggestions with regard to education which will solve the problem of education of the country and there will not be this indiscipline in the country among the students who are going to take charge of the country in the course of years. So, you have to bring reform in the :

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Education Department. You have to make up your mind as to what kind of an education you want to give and this should not be made a selling and purchasing affairs. Today, this selling and purchasing system is creating all sorts of indiscipline amongst the students and you are not getting the right sort of persons in the country I would like to elaborate this point but I see the eyes of the Vice-Chairman upon the clock. I do not know how many minutes I have consumed. In any case, I do not think any use will be served by my now giving any suggestions to the Education Ministry. I shall give my suggestions at the meeting of the Education Committee

The third point that I want to bring to the notice of Government relates to our system of breeding communalism in our administration. This is a thing which reflects on the life of the people and would reflect on the financial proposals also. You have seen how much the upheaval of 1947 cost the country. Two communities were engaged in bloodshed. The same thing may be repeated if you do not pay attention to the policy you have to follow as otherwise you will be helping communalism. You speak about raging a war against communalism but, all the time, you are helping this thing by your attitude. A new move has been started of placating this people or that people. All people inhabiting this country are common nationals. Why should you name them by particular denominations? That is one thing that should be borne in mind. Even during the discussion on the Hindu Code Bill, I had emphasised this point. Today also I take this opportunity of saying that unconsciously, unguardedly and unknowingly you are committing a mistake which will come upon your head one day or the other. Why should you always speak in terms of Hindus and Sikhs? You were in the habit of speaking in terms of Hindus and Muslims; at one time you were having Hindu-Muslim unity conferences and you saw the result. The result was that Hindus.

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and Muslims became two nations. Today you are doing the same thing again. Why can't you learn by your mistakes? Whenever you speak of Hindus and Sikhs you are committing the same mistake. I have seen responsible persons, Ministers, revered people always speaking of Hindus and Sikhs. This habit must cease. When you address the common nationals, why do you speak of Hindus and Sikhs? When I read such a thing in your Report, it pains me; it comes upon me so rudely and it so shakes my whole being that I cannot tell you what my reaction is. Because of this habit you will make them go on the same path on which the Muslims have gone. I say you will rue you will repent your course of action. If you continue in this habit one day you will have to frame the budget and provide in it again for rehabilitation, compensation and things like that. That is how this will affect our financial proposals. So you must correct your ways; correct your ideas with regard to that.

Finance (Ne. 2)

There is another thing that I wanted to say. You have to bring about some change of attitude so far as development of nationalism in the country is concerned. Of course, the reorganisation of States has become a settled fart; it has already settled down and the States have been formed but I personally do not know how far it is going to remain a settled fact. The other day when I attended a meetingan important national meeting-I saw the question of Maharashtra and Gujarat cropping up again. How are you going to shape your opinion with regard to this question of parochialism? Communalism is a very dangerous thing but parochialism is worse than that because it has dug its roots in a very sinister way in our country. To follow an ostrich policy and to say that it is a bad thing and therefore let us not speak about it, let us hide our face from it, is not going to solve the problem. If you just follow an ostrich policy, I am sure it is not going to solve your problem; it will only make things worse. You

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must follow the natural course; th« Government has to recognise different linguistic units. You have already recognised it and formed Kerala; you have formed Andhra; you have formed Orissa. Only that will help you in achieving unity in the country. Why do you want to follow an ostrich policy and take the unreal as the real and hide your face from reality? (Time bell rings). So I was going to suggest to you that you should not shirk from the path of reality. The natural course would be for the Government to give opportunities to these units to develop in such a contented way that there may not be any feeling of hatred, feeling of animosity, feeling of jealousy against each other. For that you must fix the proportion for each unit io far as appointments in the Central Services are concerned. Today in the name of common nationalism and all those things, you want to throw dust in the eyes of the people. Those who are clever people, those who manage to get into placei of responsibility can utilise their position to fill up places with their own men. Today they are doing it and I tell you, they are the worst paro-chialists and by their actions they are breeding that feeling of hatred in the people's hearts. But whenever they go before their bosses, they show themselves as if they are the greatest nationalists. This is deceiving nobody. Unless you come to the natural way of distributing justice to the people, there will be no end to jealousy, no end to heartburning, no end to bickerings and no end to backbiting against each other. If you want to end parochialism in the right sense and if you want to help the growth of nationalism, then you must adopt my suggestion.

I had still many points but as the bell has rung, I will take some other opportunity. Thank you.

SHRIMATI T. NALLAMUTHU RAMAMURTKMadras): Madam, I do not know if it is in keeping with the traditions of the House for me to say how happy I am that you are in [Shrimati T. Nallamuthu Rama-murti.] the Chair. I congratulate you; this is the first occasion you are presiding over the destinies of this country and aj such I feel very proud. It is not only in eulogistic terms that I say that but every woman ought to be proud when a woman takes the presidential Chair.

SHRI M. GOVINDA REDDY: Why? We are also proud.

SHRIMATI T. NALLAMUTHU RAMAMURTI: With regard to the Finance Bill, who will gainsay that all that it stands for is not inevitable and as a nation we should not commit ourselves to its purpose and aims and try to push them forward as much as possible? We won our independence after years of struggle and sacrifice, and the nation, in order to preserve this hardwon freedom, has to plan and achieve progress in economic, social, educational and moral spheres. For all this sacrifice and co-operation from all is necessary.

Without finance it is obvious nothing can be achieved and hence it is our duty to cooperate with the Government in every way to fulfil all that is best for the country's uplift and advancement. We, women, would like assistance for all our endeavours to serve our women in the field of education, health and social service. Education is fundamental to a nation's advance. In some countries as much as 70 per cent of the total budget is spent on education. Here the provision is very small. If the pace of free compulsory primary education, secondary education and university education, in fact, education at all levels including adult education, is to be accelerated, then funds have to be made available. Our teachers have to be paid a decent salary and their social status and position have to be raised

Also in the social field, the uplift work among women and the depressed and oppressed classes, slum clearance in urban areas and improving the lot of the people as a whole, all this requires finance. Many of our social service institutions like orphanages, widows' homes, vigilance homes, institutes and hospitals for women and children, these also need finance.

Bill, 1957

In Madras, the Indian Women's Association has built a Cancer Institute with a research laboratory and a hospital to serve the needs of anti-Cancer propaganda among the ignorant and the needy, and to provide for early diagnosis and cure. It has got 56 beds now and it is equipped with the most up-to-date equipment. This is a venture purely undertaken by the members of the Indian Women's Association, a voluntary agency which waits for funds to be released both from the Centre as well as from the State in order to enable it to serve as a mode] Cancer Research Centre for the whole of the South. And for this an application has already been sent by the Governing Body of the Institute to the Central Government to take it over as a cancer-Research Centre. I hope that all possible help would be given to make this service institution go ahead with all its aims and objectives to serve a very necessary cause, namely, to alleviate the intolerable and excruciating torture and suffering of the cancer-ridden patients.

Further, proper health service, compulsory medical inspection in schools and colleges and in voluntary welfare institutions like orphanages etc., have to be made available and for this purpose also funds are necessary. Hence we should all put our shoulders to the wheel and see that in all possible ways we stand by the efforts made by the Finance Minister to collect the necessary amounts to achieve all these—the targets set out in the second Five Year Plan.

Having said all this, I cannot, however, help pointing out that I wish that so much of taxes on essential commodities and lowering of the income-tax level had not been there; especially the taxes on essential commodities would hit hard the middle and lower middle classes who form the backbone of our country, both in urban and in rural areas. There is a proverb in Tamil-

"Patta Kalile padum, Ketta kudiye kedum".

It means, the lower you fall, the greater the hardship inflicted on you. If you are hurt once on your foot, the same foot will get hurt again. Like that our lower classes and middle classes are made to suffer by these taxes further and further. Especially I am thinking of the poor teachers in the lower rungs of the educational ladder. They are already badly paid. Even our drivers of motor vehicles are paid better than our elementary school teachers. Even graduate teachers are not paid so much. There are so many unemployed graduates who apply to become rickshaw pullers in the various States. And so, all things considered, it is necessary to see that this class is not wiped out completely, that the burdens inflicted on them are not so much as to make it impossible for them to survive. In order to do justice to their profession-one of the noblest callings in the world, the teaching profession-we should see that all amenities are provided for this class, so that not only can they give of their best to the young they have to handle . but also sustain themselves above the level of want and also educate their offsprings in the ideals that they preach in the classroom.

Also, the plight of the non-gazetted officers in Madras State and in general the whole Secretariat staff-who form the essential and one of the most important service in our country-is pitiable. Their plight is pitiable. I do not know what further amenities are going to be provided for them. We get shocked when we hear of the havoc of a flood or an earthquake, but the sufferings of these people can be compared to the havoc of earthquakes and *. floods. And, therefore, immediate steps should be taken to ameliorate their conditions by providing higher pay, facilities by way of provision for education and health amenities, and in

Bill, 1957 fact, to enable them to attain a decent living standard.

There is distress all over the country over the rise in prices of foodgrains and essential commodities and this needs urgent relief. The National Federation of Women the other day came in a number here and expressed their grievances and said that while we want to cooperate with the Government, still there are many homes that have not lighted their oven for many days because of hardship, because of these conditions. So, I hope the fair price shops and control that are promised will be taken up immediately as an emergency measure and not only taken up in theory on paper, but put into practice and checked up in every direction.

Further, in our anxiety to expand the field and accelerate the pace of education, the standard of performance and achievement should not be" lost sight of. With the reorganisation of the States and the linguistic tangle and the plea for suddenly replacing English by the regional languages as the media of instruction, and this overnight conversion as it were, to Hindi, all these have resulted in many problems and confusions in the country. The standard of performance of the pupils and students is steadily deteriorating and this cannot be denied. This is found especially when the transfer occurs from the secondary to university levels. For years to come, Madam, if we wish to maintain proper standards in education, in technological studies and research, English should not be given up and should be continued right from the secondary to the university level. Further, one cannot perform a miracle overnight and turn over to Hindi when the very books to learn from are not there and when a large population in the country has no knowledge of the language. I do not deny, that Indians of all people in the world, cannot cope with the study of many languages. Many languages can be learnt, but a certain degree of option is needed. We call

[Shrimati T. Nallamuthu Rama-murti.] ourselves a free country. We call ourselves a country that has enjoyed freedom. And, therefore, a certain degree of option should be allowed and no arbitrary date should be fixed for this kind of transformation. The people must be allowed to take their own pace and time and who knows, miracles might happen. But once you force things down the throat of even a child, it might go contrary. Even now candidates who are appearing for the I.A.S, examination from the south, find Hindi test, a serious disadvantage to them. It is no use calling the south the brains trust of India, if the vehicle through which their talents are to be released, namely, English, is not continued for as long a time as possible. The Language Commission has released its report and the minutes of dissent of members are there. Who can say that these minutes of dissent are not valuable, and therefore they should be carefully gone into, in order to see how the target that is envisaged is going to be found difficult in actual working. So, I would request the Finance Minister, when he is expending money on all these problems that he would advise the pace of replacing English by Hindi to be more slow and at the option of the people who are going to adopt it.

Again, Madam, the selection of candidates to the various Services, I.A.S., etc. should be on merit and not on other considerations. (Time bell rings). Inefficiency in work in various Services is due to lowering of standards of intelligence and achievement. What with the language difficulties and lowering of standards, where we had one man to perform a job, for are doing it.

Further, as an educationist, I stand appalled at the recent strikes, at the possibility even, at the imagination even of strikes of students of various educational institutions, for various grievances including demands for change of management, staff, examination, etc., etc. These are ugly and spell disaster to all that stand as our Bill, 1957

temples of knowledge and culture in this country. That strike has been launched in the industries, may be all right. But what are we striking against when we strike against the very institutions that are to impart the intelligence to us to work our democracy? Our democracy, I hope, will not be ignorance over instruction and of numbers over knowledge." And, therefore, it is very essential that we take full cognizance of this dangerous feature that is coming into the student population due to, very many reasons, I would say, crowded classroom; the increasing numbers that a teacher has to handle; the wearing away and getting into the background of the tutorial system and the student teacher contact; and also the encouragement of party politics among the students in their thirst to keep alive with all that is happening in the country. Therefore residential universities, residential institutions are a great asset for maintaining discipline and if that is to be done, your shift system and your turning out factory products in a hurry should be viewed with caution.

Now, again, we talk so much about slum clearance and our work for the depressed classes and so on. In my own experience, I have seen that we treat the depressed classes as a separate entity. We have been working for twenty years now to find a site for housing the essential services of a hospital in our State. One site selected, was rejected as it had to be used as a corporation playground. Another site was unsuitable because it was near to the Government House. A third site was there. Everybody came and inspected it. Then that also waste be used for a stadium for cricket players. Thus people who do essential services in a hospital are still to find a site for housing them. The City Improvement Trust says that it will spoil the appearance of the City. I would declare that the depressed and the oppressed and the slum-dwellers are part* and parcel of ourselves and unless they are made to live amidst ourselves, there is no use saying that we have worked out a democracy in

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the country. Therefore, we, women, threw a challenge to all these organisations and said that we will plan these houses for these classes of people adjacent to the cricket field and show how better housing would lead to better living, sanitation and hygiene.

SHRI SONUSING DHANSING PATIL (Bombay): I should have thought that you were in the Chair.

SHRIMATI T. NALLAMUTHU RAMA-MURTI: Theirs will be model constructions. They will be models in maintaining the houses and they will learn sanitation, hygiene, etc. and become merged with ourselves. Why segregate them? Segregation must go il we are to call ourselves a nation, a fully blown democracy. Hence, I appeal to the Finance Minister to provide the necessary amenities for all these classes that are suffering.

(Time bell rings.)

Before I sit down, I have got to say something which I have said even when I was talking on the general Budget.

THE VICE-CHAIRMAN (SHRIMATI SAVTTRY DEVI NIGAM) : Your time is over.

SHRIMATI T. NALLAMUTHU RAMA-MURTI: I would support the principle of prohibition. An evil is an evil; a mote in the eye is a mote in the eye. Any crime in the State is to be punished. And for that, we have organisations which will deal with such matter? Personally, I have seen families very happy when prohibition was introduced. Therefore, I would not go one step back in regard to the policy and principle of prohibition.

Secondly, I am not at all in agreement with the imposition of salt tax.

Further, why of all things in the world, put a tax on marriages in this country? Marriage is a most sacred function. Are you penalising marriages? You do not know the psychological problems that will be bristling in the country. On the one hand, we are suppressing immoral traffic; we are suppressing this and that. On the other hand, we are resisting the common human normal way of life, the *sanctum sanctorum* of married life, by putting a tax on marriage. The people who violated the Child Marriage Restraint Act were penalised and that was good, but why levy a tax on

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third child born? _____(Interruptions.) But I am not referring to persons at all. I heartily welcome all efforts on the part of our Government and the Finance Minister to collect funds, but in our zeal for such collection, let us not forget the amenities that we have to provide and the fruitful results that are to follow for those classes from whom we demand such great sacrifice. Secondly, let us not, for Heaven's sake, go back on the principle, for which the great Father of the Nation had sacrified his life and which our great ancestors had always been pleading for.

SHRI RAJENDRA PRATAP SINHA (Bihar): Madam Vice-Chairman, it is very difficult for me to deal with this Finance Bill in the limited time at my disposal. Even then, I shall venture to make a few observations.

Madam, we have got to consider the pattern of taxation that is emerging out of the taxation proposals of the Government from year to year. I find that the indirect taxes have been going on with greater intensity and proportion than the direct taxes in this country. I will give you some figures to prove my contention. In 1955-56, the percentage of direct taxes was 35.3. In the year 1956-57, it was 34.7 and in the year 1957-58 it is perhaps 34.5. Now, you will find that the direct taxes have been going up, although in the Budget year, it is stated that it wiH be a little less. But if you see the indirect taxes, the percentage in the year 1955-56 was 64.7; in 1956-57, 65.2 and in 1957-58, 65.5. Therefore, you will see that our revenues from indirect taxes have been going up, whereas from the direct taxes they have been more or less static. Com-

[Shri Rajendra Pratap Sinha] pared to the year 1955-56, the percentage of increase in 1957-58 of direct taxes will be 32.3 and of indirect taxes 36.7. Now, it will not be out of place to place here the proportion of those taxes in the United Kingdom. You will find that the direct taxation in the United Kingdom in the year 1956-57 was 52.5, whereas I have already told you that our direct taxation has been only to the extent of 33 per cent. Now, you will appreciate that the Government have been claiming that they want to bring about a socialistic society in this country and they want to place the burden of taxes equitably on the different shoulders. But what I find from the taxation proposals is that the burden is falling more heavily on the common man than on those who can bear taxes.

The other very important factor that has got to be kept in mind is the rising prices. I know, Madam, that taxation is writ large in the Plan itself. But the Plan had envisaged a rise of about 24 to 30 per cent, or, say, 35 per cent, in the price level during the course of the fiveyear period. But we find, what was to be the anticipated rise in prices by the end of the Plan period has come about now. My esteemed friend, Pandit Kunzru, has already given you figures in respect of the rising price level. The general index of the prices in April, 1957 was 431-2 and now on the 3rd August 1957, it stands at 445. You will thus find that the prices have been going up by leaps and bounds and the claim of the Government that the taxes will prove anti-inflationary is not proved by the statistics given by the Government Department themselves. On the other hand, we find that the taxes have proved inflationary, as my esteemed friend has given you the figure with regard to vegetable ghee. I have not got sufficient time at my disposal to Cive you any detailed figures. But you will find that the effect of the excise duties has not been anti-inflationary but on the other hand it is inflationary, you, Madam, will appreciate that the common man would not have grudged

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paying for the implementation of the Plan. But today he is being pressed from both the sides, from the taxes on the one side and from the inflationary pressure on the other. Now 1 do not know how the Finance Minister claims that the taxes will be anti-inflationary. Because of the high developmental expenditure, because of the deficit financing both at the Central and at the State level, prices are bound to go up-when the production of particularly foodgrains is not keeping pace with the deficit financing that you are introducing.

Now, Madam, I would like to examine the effect of the inflationary pressure and of the rising taxes upon the budget of the common man. It was claimed by the Finance Minister himself that the additional excise duties that he was proposing to impose would affect the rural population to the extent of .70 per cent, and the urban population to the extent of 1.38 per cent. I know that in his Budget proposals he has given some concessions which will probably go in favour of the common man. But please remember that these marginal increase.; have been going on from year to year, and also side by side the prices have also been going up all these years and months. Therefore, Madam, we have to examine the cumulative effect of both of the inflationary pressure and the taxes upon the common man. Now, Madam, I will give you some figures which have been given in the 'Eastern Economist' which has made a detailed survey of the Budget proposals. And they are very revealing. I find that the real income of the salaried classes in the context of prewar prices is given in this analysis. You will find that a monthly income at pre-war prices of Rs. 50 is today equivalent to only Rs. 11-8-0. Just imagine, a man who was drawing Rs. 50 in the vear 1939 is today getting only Rs. 11-8-0 in terms of the 1939 prices. You will find that a person having a monthly income of Rs. 400 in, say, May 1948 was getting Rs. 114-9-0 in May 1955, and in May 1957 his income is reduced because of

this inflationary pressure to Rs. 93-5-0. That is I ernment should revise proposals in the light of to say, a man who was getting Rs. 400 during the pre-war time, is for all practical purposes drawing only Rs. 93-5-0 in May 1957 because of the fall in the purchasing power of rupee. Then, Madam, you can imagine the resentment of the common man against these taxes and against the high prices prevailing in the country. I would submit, Madam, that the situation is explosive and even the whitecollar employees had threatened to Ko on strike as was evidenced from the P. and T. employees having threatened to go on strike.

If we allow the conditions to continue as they are, I submit that it will undermine the very democratic status of this country. Therefore I would like the Government to read the writing on the wall and to adjust their taxation proposals in such a manner that they do not impinge upon the common man. I feel, Madarn, that what we gained during the First Five-Year Plan has been lost in the first year of the Second Plan. It is clear that the per capita income went up by 11 to 12 per cent, during the course of the First Plan. Now the prjae increase in the first year of the Second Plan has been to the extent of about 17 or 18 per cent. Therefore, Madam, when we ask the common man to pay the taxec +0 finance the Second Five-year Plan, we are corroding into his standard of living. The old standard of living is not there and cannot be maintained if we want to further inflict taxes upon them. That is a very important factor which we must remember. I have got no time with me. Otherwise I could have shown how this burden could have been easily shifted on other shoulders where the burden is not so much or so acute, as it is on the common man. Therefore I would suggest that we should not* demand from our people so much sacrificed because their standard of living has been very low. They have been living on almost the subsistence level. Therefore, Sir, I submit that the Govthe suggestions that I have made.

SHRI BISWANATH DAS (Orissa): Madam, I thank you very much and respond to your invitation. At the very outset let me state that the attitude taken up by my hon. friend, Mr. Bhupesh Gupta, of the Communist Party has very much heartened me. He condemns those who oppose the Plan and himself supports it. *i* wish that he also brings round his friends who are his followers both in this House and in the mofussil to give their heartiest co-operation in implementing the Plan and see that it comes to fruition.

In discussing a Budget, in discussing the taxation proposals contained in a Budget, one recalls to ones mind the fine way in which the Maha-bharata puts it. Let me explain the episode of the gardener and the gardan from Mahabharata, Shanti Parva, Raj Dharma. There, the author explains how utmost care is taken by the gardener to nurse his garden, his nursery. He weeds out, waters the plants and keeps the garden, his nursery, with all care and caution. He manures the plants, waters them' and takes the utmost care of them, till flowers come out. Then alone he plucks them and sells them in the market and utilises the money. Till then he uses these resources for the upkeep of the nursery. The great seer says that that should be the guiding principle o* the Finance Minister of a State. That holds true for all times and for all ages. Therefore, it is for us to see how the relations between the nursery and the gardener have been kept up and maintained. The Plan intends and means to serve the functions of the gardener in all its operations. When the Plan started, there were two views held by the economists of the Government. One opinion held that Rs. 1,200 crores of deficit financing will lead to inflationary pressures, ruin the Plan and ruin the economy of the country. The

[Shri Biswanath Das.] 'other opinion held was that India in her present position could withstand the inflationary pressure and will continue to have the blessings of the Plan. Now, the high level of .price? which have not been controlled prove that we are where we were. We have brought in troubles both externally and internally. So far as external troubles are concerned, our foreign exchange has dwindled down and our balance of payment? position has deteriorated and is causing grave anxiety. The result is that today we have to go from country to country seeking loans.

SHRI KISHEN CHAND: (Andhra Pradesh): With the beggar's bowl in hand.

SHRI BISWANATH DAS: The newspapers state that my hon. friend's visit will be also utilised for canvassing some foreign assistance or, may be, loan. In any event, I for myself would rather depend on ourselves and not on foreign assistance, specially from countries with whom we do not very often agree. West Germany has shown what her capacity and organisation can do. A country like Israel, instead of sending delegations to other countries, depends on herself. Israel serves as a guide specially to countries like ours which require development in agriculture, cooperation and small industries. The leaders of that country by dint of their organisation and work have' turned a desert into a garden. Therefore, I would appeal to my hon. friends who have to organise matters for us to look to this instance.

Having said this much, I should like to ask my hon. friend why this trouble is facing us. We had sailed safely with our First Plan. Our financial position was all right when the First Plan was being implemented. Then, why within these five years were these troubles not foreseen? We have got a huge organisation in the Planning Commission. There is a earn the Finance Ministry and the Commerce and Industry Ministry. DR. R. B. GOUR (Andhra Pradesh) : The true facts were not given out because of the impending general elections.

SHRI BISWANATH DAS: I claim that these tendencies should have been checked and free licences not issued for the purchase of consumer goods, and also the purchase of luxury goods and cement and iron and steel for private house construction should have been controlled.

Having said this much about this, I come to the grave food position. I come from a State which has always claimed to be a surplus state. But now the food position in Orissa is certainly а grave one causing anxiety, grave in the sense of the purchasing capacity of the people to meet the present level of food prices. Now rice is sold at Rs. 20 a maund in Orissa, and it is very difficult for people to purchase it at this price. Cr coiTse, people in the remotest mofussils may be getting about Iseers per rupee, but it is very diffi cult for people elsewhere, looking to the purchasing power of the people(Time bell rings). Why are you ringing the bell, Madam? Have you given me 4 to 5 minutes?

THE VICE-CHAIRMAN: (SHRIMATI SAVITRY DEVI NIGAM) : It is not possible to give more.

SHRI BISWANATH DAS: If I had known that I would be given only four or five Minutes, I would not have spoken. I do not think that I have taken 15 minutes.

THE VICE-CHAIRMAN: (SHRIMATI SAVITRY DEVI NIGAM): You can have 2 minutes more.

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SHRI BISWANATH DAS: The food position today is not only serious but is also a curious one. Why serious and why curious? Seriousness ' I have stated. Curious because you have got a lot of statistics supplied to us by Government. 3163

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You have the proceedings of, the Food Conference. You have the Kumarappa Report, the report of the Committee appointed by the A.I.C.C. W^; have got these documents before us. They are conflicting and the curious thing about all these is the Government claims, the publications claim extended acreage of cultivation, enhanced food production and intensity of cultivation and higher yield, and at the same time we ourselves see the spiral of rise in the prices. If one is true, there is no justification for the other. One, I take it, contradicts the other. Therefore, to me, it is curious. I don't know how to explain this except by bringing to the notice of this hon. House the view taken by the Census report of 1951. I mean Part 1 pages 140 to 174, wherein the Census Commission seems to have thoroughly gone into this question and they come to the conclusion that two things have happened in the meanwhile. They quote figures for the last 30 years showine that there has been a gradual shortage of per capita cultivated lands since 1921 and the result is today the cultivated land per *capita* from 1921 to 1951 is less than what it. was before. If this view is correct, it practically and directly contradicts all the publications of the Government. Madam, thereafter they discuss the question as to why there is food shortage. You have got various Government programmes to intensify cultivation to get higher yields. That has also burne some results. Then they say that there has been a shift in cultivation and what is that? The shift is from food crops to commercial crops. They examine this question and have come to the conclusion that the shift has gone on to oilseeds and cotton with the result that food, both in matters of acreage as also in matter of production has been affected. The result is that today we are where we were.

Again coming to the question of publication of production figures and import figures, we realise the unhelpful course of events of the publication of these figures. Under these circumstances 1 would invite the attention of the Government to the very statement made in the Census report. They say that unless correct data is placed before the authorities, no publication will be useful and no Plan, no programme could be successful. Under these circumstances, I would request and implore my friends first to look into the publication of proper data and then assessment of the result.

I will not take your time. If I had known that my time was so short, 1 would not have risen because it would be a mockery to think of discussing the taxation proposals of this dimension in the course of 10 or 12 minutes

SHRI M. BASAVAPUNNAIAH: (Andhra Pradesh): Madam, I rise to oppose this Bill and permit me to say why I oppose this. We have been very often hearing that we are facing a crisis though at some other time it is said that we are not in crisis, that our economy is basically sound and everything is sound. But it cannot save the situation. We often hear of the foreign exchange crisis, we are witnessing the food crisis, we are witnessing the price structure crisis, and we are witnessing many sorts of crisis. If the crisis, really mean something serious the Finance Bill much reflect that crisis and it must show the way out of the crisis. To me it appears it does not take note of the seriousness nor it gives any concrete propositions to come out of this successfully. We have been suggesting, since a long time, the nationalisation and confiscation of foreign British capital. Time and often it is said that it is useful for our country, that it should not be touched. Again we tried to moderate our demand and said 'All right, don't nationalise without compensation. Give reasonable compensation and nationalise'. Then it is said that compensation for all rotten concerns would be unnecessary and so it is a useless proposition. So there is no nationalisation. Ultimately we asked

LShn M. Basavapunnarah.j them at least to control profits. They say that it is a word of honour given and the Industrial Policy Resolution is there and so we cannot take that step, that we must respect that and so no control of profits. We asked them again 'At least do this little much and see that the profits are ploughed back into the country and not allowed to te. exported'. That is also denied. We asked them to come out of the clutches of the Commonwealth which economically, politically and in several other respects, like an Octopus, is gripping the country in several fields and we want to smash that grip and come out of it successfully. That is also denied. Again we have been making demands to mop up the huge resources of the wealth running to the tune of crores that are there lying with the Nawabs, ex-Princes and Rajas. We are told that— and not denied anywhere-that the Nizam alone possesses some Rs. 1000 crores. It was the estimated figure we had long long back. I don't know how many such Nawabs ;and Raias there are. If the property of these is mopped up for national resources that will be a good thing for the country but that also is denied. Again a 'word of honour' was given to them and our modern Harish Cbardras don't want to violate it and they want to stand by that promise. Whatever their promises to the people, they are not bothered about them but their promises to these Nawabs and Princes they want to abide by them and they don't want to mop up these resources^ We again repeatedly asked them at least to stop th^Q privy purses to these "poor people who are suffering with millions and millions of rupees". That also is not being done because that is also another word of honour, another promise given to them and so that cannot be done. Again we asked as to why this Rs. 600 crores is to be given to the zamindars as compensation. They say that there are some ; poor lot amongst them. We say Exempt that poor lot but what about the richer fellows who have moveable and immoveable properties worth

several lakhs and who will not suffer the least by such action'. They say that we should not do it, we must respect them and pay the Rs. 600 crores. We asked them 'Why don't you at least postpone this for a longer period and with smaller interest?' They say that that also should not be done. Not content with huge tracts of lands and estates left to them, they now are insisting upon paying and paying regularly this Rs. 600 crores. We asked the Government to tax the rich, the monopolists, the big businessman and industrial magnates. They say that it is the golden goose which lays golden eggs and it should not be touched and we must, preserve it intact. We have urged the abolition of the second chambers, these wasteful upper Houses, and also the abolition of the governorships that are costing unnecessarily so much to our exchequer. But again, they say, these decorations must be there, that all this paraphernalia must continue. We have been constantly and persistently demanding radical agrarian reforms so that we may create really wider internal markets for our industrial products and also create the proper objective atmosphere in which the democracy may flourish and the condition of life of the rural folk may be improved, and there may be increased production of food. Again there is tall talk and it is shouted from the house-tops, that they will have agrarian reforms, and by now they had done away with all intermediaries. When we ask for a ceiling on holdings, we see only ceiling put on the hopes of the people and we hear some big men are against it.

We have been demanding rigorous measures, and drastic steps to be taken to detect tax evaders who are evading payment of millions and billions to the exchequer, according to all reports, both official and nonofficial. But they do not touch these people.

MR. DEPUTY CHAIRMAN in the Chair.]

We have been repeatedly suggesting a ceiling on high salaries put it at

Rs. 1,000 or Rs. 2,000 if you like. We have been demanding that it may be put at Rs. 1,000. But they do not want to put any such ceiling, because according to them, efficiency will be lost and several such arguments are advanced against it.

You can see that the production in the country, the national production has risen and the entire nation has put in its effort to bring about this rise. But are you analysing and seeing which groups get the most from these increases? Are you having any shceme or policy to see that the benefits of this increase are equally distributed among all the sections that really deserve them? No, that is not being done and it is evident to any one who has eyes to see that the rich are becoming richer and the poor are becoming poorer and this is the pattern of the policy that is being pursued today.

For all these constructive suggestions that we very often give in this House and outside, what is the reward? We have it now from the hon. Minister that these are suggestions for the subversion of the Constitution, for the subversion of the Plan, for the subversion of the country and subversion of whatnot, God knows. If he thinks this is subervision, then I must very humbly submit that he is mistaken and he is missing the rea. subversion. Let him wake up to the reality and find out who the real sub-vertors are and let him not look at an imaginary picture but at the real enemies of the nation, the real enemies of the Plan. They are the people outside* the country who are egging on one of our neighbours and doing all sorts of things to involve us into a sort of military gamble and thereby divert our attention from the Plan and go into the question of military pacts and increase our military budgets. That type of subversion our hon. friend is unable to see. There are other friends who nr? very 'real friends' in the Commonwealth, who are also "helping' us in several ways, asking us to get into the

Baghdad Pact and the SEATO Pact and so on, and also putting spokes in the Kashmir issue. These, Sir, are subverting our aims in a different way. There is another empire-I mean the Papal empire which with several agencies of it, has spread over the country, whether it be in Jarkhand area which has some genuine discontent or in the Naga area or in Kerala or in several places in Madhya Pradesh. Their hold is there to subvert and nothing is being done about that. Ther, there is Forum for free enterprise which according to me is constantly agitating to cut down the Plan drastically and which put out so many things against our nation building programmes. But this type of subversion i<* not being seⁿ by the Finance Minister. He sees subversion in a quarter where it does not exists.

Sir, actually we gave our support to the Plan Frame, but that Plan Frame has been drastically modified now. Now we find they talk of the core of the Plan being implemented. What is this core? It probably is the three steel pre jects and certain other things. At other times they say the core of the Plan is something else. Ultimately. I do not know what will be left of the Plan. We have been constantly supporting the Plan from the period we had the Plan Frame up to now, for we want to see the Plan succeed and the nation built up But this I find is not being done. On the other hand the subversive elements, internal and external ones, are not being dealt with and they are allowed to do things that they should not do at all.

Coming to my final point. Sir, I submit the Finance Minister has not taken even one of the suggestions that we have been advancing. He says that this is the road to prosperity, orderly progress and peace. But my opinion and the opinion of the party that I represent is that it is not the road *to* progress but the road to slow and steady ruin. If the foreigners are allowed to work in the manner they

[Shri M. Basavapunnaiah.]

are allowed, if you allow the 1 monopolists to remain as they are, if ' the landlords are allowed to function as they function today, if the zamindars remain as they are today, if the taxation proposals go on on the lines they do now, then the subversion will be done by nobody else bur by the policies that this Government is initiating. Therefore, this policy has to be revised radically .so that tht> Plan may succeed, without pruning and without changing it in such a way that the real Plan disappears and only a plan for name's sake remains in the end.

The whole question ultimately boils down to this: whether the rich are becoming richer or not? That is the simple question. From the statistics that I could gather and also from the experience in the field, the real answer to this question, according co me is that the rich are becoming richer and the poor are becoming poorer. We are told that we are going to have a socialist society; but it is foolish to expect socialism when there is no equitable distribution. Are wf laying the foundations for socialism? Is there any measure to see that the rich are being taxed properly and the poor are given their due share and some sort of equilibrium is maintained? Is there any incentive .?iven to the people for production? All the incentives are for the outside foreign interests. What is the incentive to the common man? I do not find a single incentive for the common man. His only incentive is to fight for his own existence. When that is the case, all this talk of national effort and patriotism is like talking through the hat. All this falls on deaf ears, because the common man is not given any incentive. Te cannot have any incentive unless there is some guarantee for* his safety in the taxation policy and the financial policy that the Government is pursuing. If oty constructive suggestions are taken, then it is my conviction that the Plan will succeed and the country will go forward. Otherwise it will

lead to ruin and failure of the Plan. If those who want to sabotage the Plan gain the upper hand, then the Government and the Finance Minister will be held responsible for the failure of the Plan and nobody else.

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With these words, Sir, I oppose the Bill.

SHRIMATI SAVITRY DEVI NIGAM (Uttar Pradesh): Sir, I am not against taxation. If we want to rebuild our country then we will have to undergo sacrifices and endure additional burdens in the form of taxes. I can assure you that the whole country would be ready to make any sacrifice and .to accept all the burdens of taxation with great pleasure, provided the people ara convinced of two things. First, that every pie of their contribution is utilised properly and invested in the items which are going to yield good results. Secondly, that the sources and the incomegroups where the burden of new taxation proposals falls are capable of paying those taxes and there is no other better source of getting that additional money.

Before making any criticism, I want to assure the hon. the Finance Minister that being a member of the Congress Party, it is my keen desire to stand by him and to support him wholeheartedly, provided I am convinced that his stand is unbiassed and he is justified in putting these additional burdens on the common man.

As far as the expenditure side is concerned, I will take it later on but I would like to deal with the justification for putting new taxes on kerosene, sugar, and on the lower income groups which concern the common man and very poor and ordinary masses,.

SHRI AKBAR ALI KHAN: (Andhra Pradesh): The duty on kerosene has been withdrawn.

MR. DEPUTY CHAIRMAN: Please do not disturb her. Let her go on in her own way.

SHRIMATI SAVITRY DEVI NIGAM: I would like to ask the Finance

Minister, "With what arguments should I be justifying the present taxation proposals?" Sir, a housewife of a .niddle ciass family asks me as to why our Finance Minister has got such a soft corner for the upper classes so as to introduce reductions in the higher income groups by reducing the tax from 92 per cent, to 77 per cent, and she further asks me, Sir, the reasons for giving new concessions to the small investors as long as they are in a position to invest and have got the capacity to pay a little money to the Government. When he needs money for the second Five Year Plan, why has he been so very generous in giving new concessions by accepting amendments to the Wealth Tax Bill and the Expenditure Tax Bill? If I were to repeat the arguments given by the Finance Minister that whenever the necessity would arise he would mop up by the required money from the high income groups, to which he is giving these new concessions, they would not be listened to by hard pressed people of low income groups. Sir, first of all, I cannot justify any wrong step against my conscience and secondly even if, persuaded by blind devotion to my Party, I start justifying the arguments of the Finance Minister, they will not listen to me. When I was speaking on the Appropriation Bill. I was not complaining that sufficient money had not been given to the Ambar Charkha programme. My point was that while on on the one hand money was given to Ambar Charkha, licences for additional spindles and new spinning mills were also given. Because of the half-hearted and delayed support and grant for the Ambar Charkha, the programme could not be carried out as successfully as it should have been.

The third point I want to stress is that the scarcity of cloth created three years ago is artificial and the crisis which the textile industry is facing today is also an artificial one. In order to keep all the sources of productive operation working to the fullest capacity, without causing 3172.

slump in the market and, side by side, increasing the purchasing capacity of the common man for the sake of inner consumption of the produced goods, it is essential to keep the balance by investing a larger amount of money in the decentralised sector of cottage industry. I want to appeal to the hon. Finance Minister that the sum ot Rs. 200 crores to be invested in the cottage industries sector during the Second Plan is not sufficient and that, instead of investing Rs. 490 crores in the bigger industries, we should divert some of the resources towards the cottage industries sector. Sir, one of the aims of the Five Year Plan is to> remove disparity in the incomes. It is-high time we saw how far we have achieved success in removing disparities during the Five Year Plan. Therehas been no survey conducted to get accurate wealth estimates but by glancing through the income-tax figures, we find that the incomes of the higher and the highest income groups have increased and the sums: earned by these people is the source of our estimates of the noted increase of our national income and per capita income. Sir, this fact is well-known that the number of people' who are unable to pay tax is thousand times more than those people who pay tax. Though our spokesman have always stressed the per capita incomehas increased when we assess the per capita income is relation to the prices, we see a notable decrease. The per capita income in 1951-52 was Rs. 274-but in 1955-56 it came down to Rs. 252. The thing which worries me most is that while the national income has increased, expenditure on the consumer goods has not increased and, if the income of the low income groups would have increased, they would surely have spent more money on consumer goods. So, it makes it very clear that all the increase in the national wealth is due to the increase in the income of the highest and already richer income groups. This also justifies the point that more taxes should not be levied on the middle-class people and the lower income groups but that they should:

[Shrimati Savitry Devi Nigam] be levied on the upper class people. Sir, take the case of the urban landlords. They are having a very nice time sitting idle and enjoying increased rents on their old rotten properties and terrorising and exploiting the poor tenants. Why not put an additional tax on all the landed buildings which should be borne by the landlords? There are landlords who do not repair their htiuses so that the tenants may vacate the houses and let them get more pugree and more rent form the new tenants. I would say that the hon. Finance Minister should never have watered down the original proposals regarding the Wealth Tax and the Expenditure Tax under any pressure. He should not have given any concession to the already upper clases. He should revise his tax proposals and levy a tax on urban landlords on each and every house that they own and on which they get a rent of Rs. 50 and more. I am sure, Sir, that this measure of taxation would yield a large sum of money for the Finance Minister and would also stop the harassment of the middle-class city dwellers.

I want to say something about the new suggestions of scrapping prohibition and levying a salt tax. I should like to utter a warning here that neither the grave food situation nor the fear of inflation can cause so much danger to the country as the frustration and the unbalanced thinking of the people. As long as we have sound and clear thinking, we are strong enough to face all the dangers in due course.

Sir, let me take up prohibition first. Any revenue lost or any money spent on such important reform as prohibition must be viewed in the light of the distinct social gain achieved. A study of the Report of the Prohibition Enquiry Committee makes it clear that the State treasury gets only a third of what is **s**pent on drink. Secondly, Sir. the *per capita* expenditure of a drinker among the proper sections of

society works out to Rs. IOO per head per year. This is an extraordinarily high figure in relation to the per capita national income which is estimated at Rs. 265 per adult. All this is got from the lowest section of the people. For a State where prohibition is not in force, 12 to 28 per cent, of the total State's revenue is realised from 5 to 15 per cent, of the total population, that is those having the lowest per *capita* income. Besides, it is the middleman who makes the largest amount of profit at the cost of the poor as well as the State Treasury. It has been repeatedly told in this House and from all kinds of platforms that our Second Plan is fo_- the people and improvements in housing and in social services have been highlighted in the propaganda for the Plan but, how are we going about it? Are we hundred per cent, sure that while bringing social security to people we are not getting away from the track we started on? Are you quite sure that the poor families whose heads have contracted the evil habit of drink will get the full benefits of the high excise duties and other taxes that they will be paying so long as no effort is made to plug the leak in the Budget by plugging it with prohibition? No effort in this direction should be considered very big and every effort should be made to introduce total prohibition. Whatever loss of revenue this results in should be got from other sources.

As far as the salt tax is concerned, I should like to say that this is the last resort of the poorest class of people. Even now there are thousands of people for whom salt water is the only means of subsistence. Being the substitute of curry, dal and puddings, he dips the dry bread in the salt water before eating it. So once we impose a tax on this commodity, a vicious circle is' bound to start which would result in increasing the price of salt as it happened when a tax was levied on sugar and vegetable oil. It it a fact Sir, that the new taxation proposals are responsible for the sudden increase in prices.

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Sir, let me here add a word in support of the new proposal by Raj-kumari Amrit Kaur about raising State levenue on the occasion of marriage. I suggest that instead of a tax on mariage, there should be a tax on dowry on a slab basis. This would not only end the evil social system but would help the socialistic concept of society which would help in removing disparities in incomes. Such a measure would be most welcome to the middle classes and the parents with many daughters of marriageable age will bless the Finance Minister every morning in their prayers. Thank you.

श्री देवकीन दन नारायरण (मम्बई) : उपसभापति जी, इस विधेयकं के खिलाफ मेरी कोई खास शिकायत नहीं है--यदि जरूरत न मालुम देती तो में खड़ा भी नहीं होता । परन्तु हमारी एक्स आरोग्य मंत्री, बल्कि मंत्राणी कहं मैं, वे जो मौके-बे-मौके प्राहिधिशन और साल्ट टैक्स के बारे में जिस तरह की बातें करती हैं--इस समय तो कोई मौका भी नहीं था उनके लिए कि वे इस बारे में कुछ कहतीं---लेकिन मैं उनको ग्राज यहां एक बात की याद दिलाना चाहता हं। १९४६ का जिन्न है, २ सितम्बर के दिन जब कांग्रेस ने इंटेरिम गवर्नमेंट ग्रपने हाथ में ली और शपथ लेने के लिये जिस वक्त बाइसराय भवन में हमारे आदरणीय पंडित नेहरू जी, ग्राज के राष्ट्रपति डा० राजेन्द्र प्रसाद जी ग्रीर स्वर्गस्थ सरदार वल्लभभाई पटेल जा रहे थे, तो जाने से पूर्व वे आशीर्वाद लेने बापू के पास भंगी कालोनी में उनकी झोंपडी में पहुंचे । पहुंचने के बाद जैसे ही बे बाप से मिले, तो बापू ने कहा कि प्रार्थना के बक्त से ही में आप लोगों को याद कर रहा था। हालांकि यह दिन उनका मौन-बार था. परन्त उनको याद था कि म्राज देश के राज्य की बागडोर कांग्रेस के नेतागण सम्भालने

जा रहे हैं । उन्होंने ग्रपना 'इंस्ट्रमेंट श्राफ इंस्ट्रक्शन' लिख रखा था श्रौर पं० जवाहर-लाल नेहरू, सरदार वल्लभभाई पटेल श्रौर डा० राजेन्द्र प्रसाद के श्राते ही उन्होंने श्रपना वह इंस्ट्र्मेंट श्राफ इंस्ट्रक्शन उनके हाथों में दिया । उसमें लिखा था :

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"You have been in my thought since prayer. Abolish the salt tax; remember the Dandi march. Unite Hindus and Muslims. Remove untouchability. Take to Khadi."

These were the four instructions.

मंत्री महाशयों से और हमारे फाइनेंस मिनिस्टर, जो यहां मौजद हैं उनसे, मेरी प्रार्थना है कि बापू के ये ग्राखिरी शब्द यन्तः करण में रखिये, भूलिये नहीं । यह आदेश हमारे स्वतंत्रता संग्राम का मेमोरियल है, हमारे स्वतंत्रता-संग्राम का स्मारक है । एवालिश साल्ट एंड रिमेम्बर डंडी मार्च---हम कभी इसे भूल नहीं सकते कि हम स्वतंत्रता प्राप्ति का अपना युद्ध, शान्ततामय युद्ध नहीं भूल सकते । इसलिये मैं बार-बार फाइनेंस मिनिस्टर को याद दिलाऊंगा कि छाप बापू के इस आखिरो इंस्ट्रमेंट आफ इंस्ट्रक्शन को न भलिये, और कभी यह गलती न होने पावे कि हमारी इंडिवेंडेंस का जो यह हमारा जीत जागता, छोटे से बडे तक को स्फुर्ति देने वालः मेमोरियल है, उसको हम भूल जायें ।

दूसरी वात जो मैं कहना चाहता हूं, वह साल्ट के वारे में नहीं, प्राहिविशन के बारे में है। बहुत से भाइयों ने इसके बारे में कहा क्योंकि मैं जानता हूं कि देश का हर एक स्त्री पुइष इस बात को जानता है कि : "Alcohol is the mother of all evils." इसलिये में नहीं समझता कि ग्राप सपने में भी प्राहिबिशन को निकालने की बात सोचेंगे।

ग्राखिरी, तीसरी वात बड़े मजे की कही है मेरी बहिन राजकूमारी जी ने कि से बच्चों

(बी देवकीनन्दन नारायण)

के बाद तीसरे बच्चे से सेस लगा दिया जाय । With the 3rd child impose a cess. दैवो दुर्बल घातक: । देश की हालत का पता नहीं है राजकुमारी जी को कि हिन्दुस्तान में बच्चे किसके ग्रधिक हैं । देहातों में जाइये तो मालूम होगा कि बच्चे गरीब निर्धनों के यहां ज्यादा पैदा होते हैं । धनाढ्यों के बच्चे कम पैदा होते हैं, कहीं वे लड़का दत्तक ले रहे हैं, कहीं एडाप्ट कर रहे हैं । इसलिये ग्रगर ग्राप बच्चों के ऊपर इस प्रकार का सेस लगायेंगे तो उसका भार गरीबों के ऊपर ही जायगा, न कि भागवानों के ऊपर या धनाढ्यों के ऊपर ।

श्री ज॰ रा॰ कपूर : बच्चों पर कुछ न्योछावर होना चाहिये ।

श्री देव तीनन्दन नारायरा : इसके बाद मुझे यह कहना है कि हिन्दुस्तानी बहत ग्रल्पसंतोषी होता है । वह टैक्स से नहीं डरता । म्राज उसे यह डर है---न तो उसे पूरा ग्रन्न मिलता है, न पूरा कपडा मिलता है, न उसके पास घर है। ये तीनों चीजें ग्राप हिन्द्स्तानी को दे दीजिये ग्रौर बाद में उसके पास जो कुछ रहे वह देश के भले के लिये, समाज के भले के लिये आप उससे ले लीजिये. बह कभी शिकायत करने वाला नहीं है। परन्त आज हालत यह है कि बेकारी को ले लीजिये, उद्योग नहीं है ग्रादमी के पास । ग्राज ही मैने ग्रखबार में पढा कि गोरखपुर में २०० खलासी चाहिये थे, उन २०० खलासियों के लिये ४०,००० ग्राजियां ग्राई हैं. जिनमें २०० बी० ए० हैं, ४,००० ग्रंडर ग्रैजएट हैं, १०,००० मैट्विय्लेट्स हैं । इस तरह से २०० खलासियों की, यानी एक तरह से चपरासियों की जगह के लिये कोई ४०,००० ग्रजियां आती हैं। अब आप बतलाइये, उद्योग के जरिये नहीं, खाना नहीं, कपडा नहीं, घर नहीं, और आप टेदस बढ़ाते हैं। तो टैक्सेज से हिन्द्स्तानी डरता नहीं है। डरता है इसलिये कि आज उसके पास उद्योग नहीं है।

तीसरी बात मुझे यह कहनी है कि आप टैक्स लगाइयेगा, परन्तु टैक्सेज से जो पैसा पैदा होता है, उसका सदुपयोग कीजिए । आज डर है कि आप जितना टैक्सेज की मार्फत पैदा करते हैं वह काफी वेजा तौर से खर्च हो जाता है, इस सम्बन्ध में भी में ने आज ही एक बात अखबार में पढ़ी कि यू० पी० गवर्नमेंट ने कुछ डैम्स बनवाये हैं । उनके जो इस्टीमेट्स थे वे ४ करोड़ के थे, उसके बजाय उसमें म करोड़ खर्च हो गये । पता नहीं चला गवर्नमेंट को कि किस प्रकार से खर्च हो गये । श्रब इस बात को जानने के लिये इंक्वायरी कमेटी बैठा दी गई है । यह तो मैं ने यू० पी० गवर्नमेंट का उदाहरण दिया, कम से कम ऐसी चीज हर एक राज्य में हो रही है ।

श्वी तसौद सिंह विष्ट (उत्तर प्रदेश) : बम्बई में क्या हो रहा है ?

श्री देवकीनन्दन नारायरगः वम्बई की बात जब आप मुझसे मिलियेगा, तब मैं आपको बतलाऊंगा । इसलिये मैं कह रहा था कि ग्राज ग्राप इस फिजूलखर्ची को खत्म कीजिये, क्योंकि जब ग्राम जनता को फिजूलखर्ची दिखायी देती है, तो उसे टैक्स देना ग्रखरता, है ग्रगर उसे ग्रपने पैसे का सदुपयोग दिखायी दे तो उसे फिजूलखर्ची भी न दिखायी देगी ग्रौर ग्रगर उससे फायदा मिलता हुग्रा दिखायी दे, तो उसे टैक्स कभी नागवार नहीं होगा ।

उसके बाद देखिये ग्राज क्या हो रहा है । ग्राप एक तरफ से टैक्स बढ़ाते जा रहे हैं, दूसरी तरफ से जिन चीजों पर ग्राप टैक्स बढा रहे हैं, वे चीजें ग्रंडरग्राउन्ड होती जा रही हैं, बाजार में मिलती नहीं हैं । ग्राप सीमेंट को ले लीजियेगा, सीमेंट की एक थैली पर आपने एक रुपया बढ़ा दिया । बेफिक होकर बढ़ाइयेगा । परन्तु मुझे यह तो ग्राश्वासन दे दीजिये, यह प्रामिस दे दीजिये कि मुझे जरूरत के माफिक सीमेंट मिलता रहेगा । में ग्रापको दावे से कह सकता हं कि

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प्राप पंजाब में जाइये, बम्बई स्टेट में जाइये, ग्राप देखेंगे कि बिना ब्लेक मार्केटिंग की घरण लिए क्या देहातियों को, क्या छोटे छोटे शहरियों को न तो सीमेंट मिलता है, न लोहा मिलता है। (समय की घंटी बजती है) दो मिनट ग्रौर दे दीजिये। इसलिये में प्रार्थना करूंगा कि ग्राप टैक्स लगाते हैं, तो उसके साथ साथ वे चीजें बिना रोक-टोक मिलती रहें जनता को, इसकी सहूलियत ग्राप पहले पैदा कर दीजियेगा।

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ग्रापने चीनी के ऊपर कर लगा दिया। म्राप कहते हैं, इससे साधारण मन्ष्य का बहुत कुछ टैक्स या खर्च नहीं बढ़ता है । आप ने एक पर्चे में यह भी बतलाया था कि एक कप चाय के पीछे एक तिहाई नया पैसा कीमत बढेगी । परन्तू आप होटलों में जाइये, रेस्टोरों में जाइये, ग्रापके हिसाब से तो किसी भी होटल या रेस्टोरां में एक कप चाय पर पहले से सिर्फ १1३ नया पैसा नहीं बड़ा है लेकिन चार चार, छः छः पैसा फी कप बढा है यानी जितना हिसाब ग्राप दिखाते हैं, उस भाव में बाजार में वह मिलता नहीं है । दूगना दाम बढ़ जाता है। जिस वक्त ग्रापका बजट पेश हुआ था, उसके बहुत दिन बाद टैक्सस अमल में आने वाले थे, लेकिन बजट पार्लामेंट में आते ही तमाम बाजार में कीमतें बढ गईं। जब तक शगर के ऊपर आपका टैक्स प्रत्यक्ष में नहीं लगा था, उससे पहले ही बाजार में चीनी का भाव १ रू० २ आने से १ रू० ४ आने सेर तक हो गया था। तो आपको इसका बंदोबस्त करना चाहिये।

(Time bell rings.) Mr. DEPUTY CHAIRMAN: No more time now.

SHRI DEOKINANDAN NARAYAN: I shall finish this sentence.

तो जब भी ग्राप नये कर लगायें, उस बक्त यह देखते रहें कि बाजार उसका गैरवाजिब फायदा तो नहीं उठा रहा है। ऐसा न हो कि करों के लगने से पहले ही कीमतें बढ़ने लगें।

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आखिरी प्रार्थना मेरी यह है कि कागज पर तो आपने कर बढ़ाया है, कृपा करके हाथ-कागज पर यह कर न लगाये। हाथ-कागज मोटा होता है और उसकी कीमत बड़ जाने से उसका प्रोडक्शन भी कम होगा, बिकेगा भी कम। इसलि मे आप कृपा कर के हाथ-कागज पर कर न लगायें।

DR. P. J. THOMAS: (Kerala): Sir, this year's Budget has been rather hotly contested. So far as I know, no Budget of the Central Government has evoked so much criticism in the past. I say this with some knowledge of the ninety-eight budgets so far presented by the Government of India. Evidently the Finance Minister has had an extremely difficult situation to face, and I must say he has courageously faced it. After all, those difficulties are not of his making, but on him falls the burden, vicariously., it may be said. Did not Parliament enthusiastically vote for the Second Five Year Plan two years ago? And many of the difficulties were than known. Why then this hallaballoo, when the financing for the Plan has to be provided? I who was a doubter of the Plan then have a greater right to criticise it. But, after such carping criticism even within the party in power, I feel I rrust stand by the national interest.

The difficulties we are facing today are not due to a crisis of the kind imagined by a Madras Member. These are the results of our efforts at quickening economic development, "pangs of planned progress," as **our** Prime Minister lately put it. When a country like India with limited resources and with a rather undisciplined people try to carry out five-year plans, on a strictly democratic basis, especially now when many countries of the world are making similar efforts, difficulties of external finance as also internal finance are bound to arise. These, we are facing today. But if we have the wiH

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pain or sacrifice.

[Dr. P. J. Thomas.] we can jolly well get over these difficulties. No great effort, be it individual or national, can succeed without some

Our foreign exchange resources have greately fallen due largely to the high cost of capital goods purchased abroad and also to large imports of foodgrains. Even more disturbing is the inflationary pressure within the country, resulting from resort to deficit financing, without an adequate supply of foodgrains. All these have made it necessary to raise much taxation and savings.

There is also the growing of the defence budget. I am not competent to speak about it. But, I have to state here that the rather sudden increase in defence expenditure has aggravated our financial difficulties.

Having regard to all this, I do welcome Government's decision to prune the Plan, but I do hope this need not be by reducing employment potential of the Plan. I am glad the Finance Minister has made some assurance about it. He is for expanding social services, but I would give priority to increasing foodgrain supply and small-scale production of consumer goods, neither of which will involve much of capital goods imports, but will expand employment and check inflation. A more modest plan will do as well. After all, we Indians who have an age-long tradition of simplicity, we who follow Gandhiji, can raise our living standards sufficiently for our purposes, without using a tenth of the steel, power, etc. now available for the average American or even the average Russian. We have to build up a pattern of economic life of our own, as Japan has done, and for this end, the world economic situation of today and our foreign exchange difficulties have come as a godsent, in my opinion. Let boldly reshape our Plan accordingly.

We are nere discussing the Finance Bill. We have to raise large sums 'JY taxation. This is needed not only for meeting our needs of internal finance, but also for curbing inflation which has lifted its ugly head. As can be seen especially in Delhi, there is too large and rapidly growing expenditure on non-essentials. This has to be curtailed on every ground, moral as well as economic and taxation is the chief agency for this. Therefore, we have all to agree with the Finance Minister on the four objectives enunciated by him as criteria for our taxation policy, namely (a) to provide for a sizeable addition to our public revenues, (b) to supply incentives for larger earnings and bigger savings, (c) to restrain consumption over a wide field so as to keep in check domestic inflationary pressures, and (d) to make changes in the tax structure so as to render tax yields progressively more responsive to increased incomes and facilitate an orderly development of our economy,

Now, we have to see how far the financial proposals before us are likely to carry out these four objectives. There is no doubt that the first objective of making a sizeable addition to our public revenue will be fulfilled to a large extent, in spite of the too many concessions made to political pressure, as is inevitable in the kind of democracy we are working.

consistent with the social objectives

before the country.

I believe that the third objective may also be carried out to a considerable extent, as tax-payers will have less money to spend. But one fears that unless the expenditure of Government is spread out more widely throughout the country, the results will be meagre. In my opinion, it was largely the concentration of expenditure in certain Northern areas under the First Five Year Plan and also under Defence Services, that led to inflationary pressures lately, and if expenditure in those areas is curtailed some way and tax collection there tightened up, deficit financing approximately to the extent envisaged in the Plan may yet be possible, provided steps are taken to have an adequate foodgrains supply-

In this connection. I wish to point out also that however active our efforts may be to increase foodgrain production, this trouble will not cease, unless we take urgent steps to popularise a more varied diet containing more of the cheaper dry grains and heavy vegetables. Not only from the economic point of view, but for the improvement of public health, this change is essential and I hope that suitable steps will be taken for this immediately.

The second objective of providing incentives for larger earnings and more savings is most essential, but I fear that rather meagre are the provisions made for it in the Budget. The concession regarding equity shares and the modification going to be made in section 23A of the Income-tax Act are on right lines, but the results may not be considerable Various factors have undermined the incentives for investment, especially in the State where I come from. It is indeed wise to exempt from taxation the interest on borrowings from abroad and also interest payable to non-resident lenders on loans obtained for purchasing capital goods from abroad. But taking into account the scarcity of lending capital abroad and the many factors that have led to loss of confidence among foreign lender and investor, one wonders if these gestures, wise as they are, will make any headway for a large increase in loans from abroad.

The greatest merit of this year's Budget is the change in tax structure, broadening the basis of taxation, making tax yields progressively more responsive to increased incomes, and reducing the chances of evasion. The introduction of wealth tax and expenditure tax in one year is a bold step indeed, but our path is beset with difficulties, owing to the peculiar social and economic conditions in this country and we have to go slow. We must watch the working of these new taxes and adjust them to our economic environment. Trial and error is the only method for this.

Political pressure ideological and taboos-these are the most serious of a proper obstacles to the adoption taxation policy in India. At least the Members of this House of elders must not vield to political pressure, and strongly support what is in the national interest. If we abandon our ideological taboos, we can largely expand our tax resources. I am in agreement with some of the tax proposals made by our esteemed lady Member, Rajkumari Amrit Kaur, and I do hope that our bold Finance Minister will accept and carry out some of them. In the other House, he lately quoted Artha Sastra in support of tax collectors keeping a watch on every household, but in the same work he will find strong support for most of these tax proposals also. Finally, I am glad that the Finance Minister is hopeful that the present financial strain will pass over soon and his assurance that taxation during the rest of the Plan period will be on the same level as this year is likely to do much good. Relying on this hope, may we look forward to the hundredth anniversary of the Central Budget in 1959 being celebrated with great rejoicings in this country?

SHRI P. D. HIMATSINGKA (West Bengal): Sir, most of the friends have dealt with all the matters and I do not think that I will be able to add very much to the discussion. As has been mentioned by the hon. Prime Minister at many places, the taxation measures are to be judged by the amount it helps in production. Therefore, we have to see whether the various measures that have been

[Shri P. D. Himatsingka.] proposed by the hon. Finance Minister will help in increasing production in the country or they will retard such progress or such production. To my mind, if you look to the various trends in the country, you will find that there is a very great depression as is visible everywhere and the reason is obvious. Most of the persons who invest money or who hold big companies and run them, feel that the new taxation measures that have been introduced by the hon. Finance Minister will have a very dampening effect and will stand in the way of new companies being floated or new industrial concerns being started and as a result, it may be that, instead of the country advancing and making progress producing further consumer and capital goods and so on, there will be difficulties and people will be chary of investing money when they find that the present taxation measures will affect even them. Therefore, it is for the hon. Finance Minister to take note of the feeling that is in the country. I will be very happy if the misgivings that are there in the air turn out to be incorrect and if new industries come into existence and if the country advances. I will be very happy if the estimates that have been taken into account in putting forward the new proposals turn out to be correct. That is what I want to say and I request the hon. Finance Minister to consider this from that point of view

SHRI P. N. SAPRU (Uttar Pradesh): Mr. Deputy Chairman, I would like to accord this Bill my general support. I do not propose to examine its various provisions in detail. I would just like to indicate my point of view towards the problems which our recent discussions on our financial policies raise.

It has been said by Dr. Mukerjee, for example, that one great disadvantage of high taxation—direct taxation—is that it weakens incen3186

tive ts creative effort in the industrial field. It is said: Capital is the result of savings and where the taxation is too high, there is little to save. Its formation is, therefore, impeded. A country which does not provide the scope for capital formation is thus denying itself the means of industrial advancement without foreign aid.

Frankly, Mr. Deputy Chairman, I do not accept this analysis of the learned Professor as profound or correct. This view gives us a highly exaggerated picture of how things actually happen. It canot be said that the only incentive to work is the monetary reward that a man gets from his work. Low taxation does not automatically lead to large savings, more energy, greater initiative and greater enterprise. It has not the magical effect attributed to it by Dr. Mukerjee. It leads in many cases to wasteful expenditure. Witness, for example, the life led by some of the richer people-the wasteful and ostentatious display of their wealth and wastage of expenditure. It leads to a vulgarisation of character. The human individual, Mr. Deputy Chairman, is a complicated being. He is moved by various incentives and they do not all depend for their operation upon the monetary reward that he secures from his labour. I do not suggest that taxation can be high in the case of people of low income groups. Indeed, it should be low because their purchasing power is not high. They cannot exist with their incomes properly. Their plight is indeed a hard one. With the rising cost of living, they find it difficult to make both ends meet. Articles of common consumption by them have been included for taxation of an increased nature, Matches, tobacco and postal letter, all these have been included in this taxation. Now, indirect taxation inevitably has a tendency to raise prices. It, therefore, encourages inflation. It hits the poor man more than it does the rich man and. therefore, it brings out in a more

glaring manner the injustices of our economic system. The fact is that our great disparities in the ownership of property make indirect taxation an unjust system. A very tiny fraction of our population owns a large part of the national wealth. Some of the men belonging to this tiny fraction draw unearned incomes and make good profits and capital gains. Leading members of our managerial staff get substantial salaries and get in addition, big allowances, visible and invisible. I do not suggest that we should distribute poverty by depriving them totally of their property. But it strikes me that there is a strong case in a poor and under-developed country of great disparities such as ours for the transference of large accumulated wealth from private to public ownership. We should not encourage the growth of monopoly capital. Rent, interest and profit should be for the benefit of the community as a whole and not remain concentrated in the hands of a very few people. It strikes me that the expenditure in the social services-I make this reference to the observations of the Finance Minister-is the means of redressing, to some extent, social inequalities. In the Second Five Year Plan, the expenditure is not of an excessive character and any reduction on it would mean accentuation of poverty while the Plan is in progress. It is for that reason that I maintain that 4 P.M. there should be no delay in the carrying out of land reforms. Large collectives are no doubt inconsistent with our democratic planning. But I can see no valid objection to co-operative farming, and if properly planned. it should not discourage the individual farmer. We should approach him in a proper way for the formation of these co-operatives.

Then, Sir, there is no scope for pruning the Plan so far as housing, sanitation and slum clearance are concerned. In fact, I wish there I could have been some provision for j

pensions for old age. And contributory health schemes should be encouraged. Well, more important than all these things is the solution of the food problem.

Sir, there are scarcity conditions in certain parts of this country. Rice production is probably the lowest in our country as compared to any other country in the world. Experience in this respect is more important than statistics. I think attention should not only be paid to increased production but also to a fairer distribution of our food supplies. I do not agree with the view that we should concentrate on production only. Everything does not seem to be all right with our food and agricultural programmes. The money that we are spending on the import of our food supplies has to be saved. The general view seems to be that there should be no controls. But where the supplies are limited, one should have thought that controls would lead to a fairer distribution. In any case, the experiment of fair price shops is something which we should not give up. Transport facilities should also be improved, and there should be proper arrangement for the steady movement of foodgrains from areas which are surplus to areas which are deficit. The success of the Five Year Plan depends mainly upon the maintenance of reasonable prices for our foodgrains. In certain parts of our country the situation is particularly bad. I hope the Asoka Mehta Committee will devote proper attention to those parts.

Lastly, Mr. Deputy Chairman, I would like to express my agreement with Mr. Shiva Rao in his view that civil service organisations for our lower paid employees should not be frowned upon. Perhaps, a more lasting way of giving relief would be to lower prices of foodstuffs even by subsidising them as also other consumer's articles including medicines of a necessary character. Our working class people and our lower middle incom* group people have to pay in

[Shri P. N. Sapru.] the urban areas high house rents for miserable accommodation. The sanitary conditions under which they live are bad; they have no free medical services, whereas the superior civil servants are allowed free medical services. All this is not right from the ethical point of view. I hope we are an ethical State.

Now, Mr. Deputy Chairman, I would like to say one or two words about the lower income group people. The minimum taxable limit has, in their case, been reduced from Rs. 4,200 to Rs. 3,000. Now Rs. 250 is certainly not a very big income for a person in these days of high prices. An average family in our country consists of about four or five members these days. And the people of this class have to piovide schooling for their children. Nowadays, Sir. girls expect to be sent to schools just in the same way as boys, and rightly so. Therefore the poor man has to spend money not only upon the marriage of his daughters, but on so many other things also. Marriages cannot be taxed, as was said rightly the other day by a distinguished Member of this House. Mr. Deputy Chairman, I do not think that this reduction in the income-tax limit will yield very satisfactory results. And this will add to the work of our income-tax department officers. I know of cases where you get your income-tax assessment after two years, three years or even four years. We have to increase our staff very much if we want this assessment to yield fairly substantial results.

Then, Sir, I am particularly unhappy about the increase in the rates of postal envelopes. There will be greater and greater use hereafter of post cards. I have myself started using post cards instead of envelopes as a measure of economy, and I think many other people also must be doing the same thing.

Then, Mr. Deputy Chairman, I would like to say one or two words

about the question of prohibition and salt tax. I know that there is a lot of sentiment mixed up with these questions, and I would like to be restrained in my reference to these two questions. I am myself a very great believer in a policy of active temperance. But I am not myself in love with a society of many prohibitions and inhibitions. I think that is not the right way of dealing with social problems. But I know that there is a great deal of sentiment mixed up with this matter, and we cannot overnight scrap prohibition. The experiment is there and it has got to be tried, and let us hope that it would yield the results which we all hope it will.

Now, Sir, as far as the salt tax is concerned, there is a big history. The salt tax was at one time the symbol of our struggle for national independence, and no Finance Minister can forget the history of the salt tax in devising his taxation measures. Therefore, advice of that character is not-to put it very mildly-very helpful. We have to think of other forms of taxation so far as this country is concerned. And we have somehow to solve the problem of our foreign exchange not by going with a beggar's bowl to any foreign country, but by showing determination on our part to carry through this Plan. I do not think, Sir, that anything is beyond human effort. Of course, it may be that we shall not succeed fully. I cannot foresee the future, but man's duty is to make his best effort and leave the results to some unseen power, if there is any unseen power. We have got as our aim justice, social. economic and political, and we hope that the results will be commensurate with our efforts. Thank you.

SHRI B. K. MUKERJEE: Mr. Deputy Chairman, I stand to support this Finance Bill which has been introduced here tor our consideration by the Finance Minister. While 1 do so, I realise that these measures and the other measures which will soon be considered by this House have

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aroused a great agitation in this country. Therefore, I am supporting this measure with a great amount of grief. These measures of taxation are required to finance the Second Five Year Plan. If the country desires to successfully implement the targets in the Plan, the Plan requires not only the support but the active co-operation of the masses of this country, and we have got to arouse enthusiasm among the people of this country to fulfil this task with a view to improving the financial position of the country. These measures have aroused a very considerable amount of agitation, though the masses may not be directly interested in or directly affected by these taxation measures, but still their agitation will actually come in the way of the successful implementation of the Plan. Why are the people who are not directly affected by these taxation measures so agitated? Very few people will be directly affected by these taxation measures, but the masses are so led that they are agitated, and today they are talking against the Plan and against the Government. We have got to find out some method of telling these people, of letting them know, that the Plan is only for the benefit of the people and for the upliftment of the economic condition of the country. So far. the Finance Minister or for that matter the Government itself has failed to approach the people in the right perspective. Today they are being misled by a handful of friends -- if I may be permitted to say so, the friends of our Finance Minister, the capitalist class of this country who will be directly affected by these taxation measures. The masses are illiterate; they are not paying any taxes directly, though indirectly they may have to pay taxes or bear a heavy burden. These people are misled because they are lacking in education. Our main purpose in this country at present should be to give priority to education and food and other necessities of the people. In both these, I am very doubtful whether the Finance

Minister's measures will succeed.

Though our Constitution under article 45 provides for free and compulsory primary education within a period of ten years, the Second Five Year Plan only aids to make 60 per cent, of our population literate, and it will end four years hence. We are already in the eighth year of the implementation of our Constitution, and therefore, it is clear that within ten years we would not even succeed in educating 60 per cent, of our population in the real sense of the term. Illiteracy is causing great harm to the people, and this illiteracy is being exploited at this moment by this capitalist class to agitate against the Plan and against this Government. I want the Finance Minister to take note of this situation, and therefore he has got to come forward to provide more funds for the education of the illiterate masses in this country. Then, the masses cannot be so easily influenced or misled by the enemies of this country, *i.e.* the capitalist . classes.

Many of the speakers who preceded me demanded an assurance from the Finance Minister that these collections will be properly and usefully utilised by the departments which will be in charge of implementing the Plan. Now, this Government and particularly our Finance Minister have to consider that these Secretaries, Joint Secretaries and Deputy Secretaries though drawing fat salaries, they are not efficient and are not experts. I say that they are most inefficient, and that has been proved by the figures given for the Second Five Year Plan. They gave us the figure that the Second Plan will require only Rs. 4,800 crores, whereas in this House some speakers-particularly Dr. Kunzru-estimated it at Rs. 6,000 crores, and there are friends who think that it will exceed even Rs. 6,000 crores. When the Plan was in the anvil, these people gave us a figure which has proved to be incorrect today. This only proves their inefficiency and their lack of sympathy for the country. I do not know for what purpose they misled us by quoting Rs. 4,800 crores. Certainly

[Shri B. K. Mukerjee.] they are inefficient, and certainly they cannot be relied upon. When we collect more money, we should not hand it over to these inefficient people who are lacking in sympathy for the country. We are not going to put this money in the hands of these inefficient people. Not only are they not experts, but they are inefficient and lack sympathy for the common man of this country. Therefore I demand an assurance from the Finance Minister that this money will not be handed over to those inefficient people who misled us while the Plan was in the anvil. According to their figure, the deficit was only Rs. 1,200 crores. Now it appears that it is not only Rs. 1,200 crores but it will exceed Rs. 2,400 crores. Unless the Finance Minister can increase the production of foodstuff and reduce the prices of the necessaries of life and try to provide more money for the education of the people, we will not get the sympathies or cooperation or enthusiasm of the people in this country to come forward to implement every item of the Plan within the time prescribed in the Plan. Therefore we want an assurance from the Finance Minister that this money will be utilised for the purpose for which we are now making the sacrifice, namely, for the prosperity of the country. I need not go further because I don't know what time I have at my disposal. I will only speak on one or two items.

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MR. DEPUTY CHAIRMAN: Four minutes more.

SHRI B. K. MUKERJEE: I will deal with only one point. These are inefficient officers and they lack sympathy for the people. We are short of funds, we are short of foreign exchange also. Now I will deal with foreign exchange. There is a firm supplying a machine known as Hollerith Accounting Machine. Many of the offices including Government offices have installed these machines. This is a labour-saving device and in place of four workers getting Rs. 400, these machines are installed. As I am. aware I say these machines are not sold by the Holleriths. They are not purchased by these offices but lent on hire by this company and they collect, where they reduce 4 clerks on Rs. 400 or 600, a monthly rent of Rs. 10,000 and all this money goes to reduce our foreign currency. I don't know who is the person in the Finance Department who advised them to use these Hollerith machines and retrench our poor workers. By the reduction of 4 persons, a maximum of Rs. 600 is saved but in its place they pay Rs. 10,000 per month as rent for that machine. I don't know what is this account. I cannot claim to be an expert on finance.

(Time bell rings.)

The Minister is an expert on finance because he is a rich man and because we are poor people, therefore we cannot claim to be experts in financial matters. But I fail to understand what is this finance, reducing four men on Rs. 600 and paying Rs. 10,000 to a foreign concern and that money goes to U.K. to reduce our foreign currency.

SHRI AMOLAKH CHAND (Uttar Pradesh): Sir, I want to say something.

Mn. DEPUTY CHAIRMAN: You had your say.

SHRI AMOLAKH CHAND; I want to rise on a point of personal explanation. Mr. Deputy Chairman, I crave your indulgence on a point of personal explanation. Yesterday while speaking on the Finance Bill by a slip I said "Now, Sir, at the moment we find that about Rs. 2,800 crores of currency notes are in circulation". It was followed by interruptions. What I wanted to say was about the money supply with the public as shown on page 38 of the Central Budget in brief 1957-58 published by the Government of India and supplied to us. Thank you. MR. DEPUTY CHAIRMAN: Before I call on the Finance Minister to reply to the debate, I have to make an announcement.

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ANNOUNCEMENT RE: ALLOT-MENT OF TIME FOR GOVERN-MENT BUSINESS

MR. DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held today has allocated time as follows for Government business during the remaining part of the current session of the Rajya Sabha, *i.e.*, for the period commencing from September 4, 1957:—

1. The Wealth Tax Bill, 7 hours. 1957 ۰. 2. The Railway Passenger Fares Bill, 1957 3 hours. . . 3. The Foreign Exchange Regulation (Amendment) Bill, 1957 1 hour. ... 4. The Insurance (Amendment) Bill, 1957 1 hour. . . 5 The Expenditure Tax Bill, 1957 7 hours. . . - -6. The Inter-State Corporation Bill, 1957 1 hour. • • 7. The Legislative Councils Bill, 1957 ... 5 hours. . . 8. The Dhotis (Additional Excise Duty) Amendment Bill, 1957 1 hour. • • 9. The Cotton Fabrics (Additional Excise Duty) Bill, 1957 1 hour. ... 10. The Delhi Municipal Corporation Bill, 1957 (For reference to a Joint Committee) 3 hours. - • 11. The Indian Tariff (Amendment) Bill, 1957 1 hour. 12. The Life Insurance Cor-

- poration (Second Amendment) Bill, 1957 1 hour. 13. The Forward Contracts
- (Regulations) Amendment Bill, 1957 ... 1 hour.

OTHER BUSINESS

- 1. Debate on Foreign Affairs (Motion to be moved on 9th September 1957)5 hours..
- 2. Resolution seeking approval of ratification of the international convention for the protection of property and objects of cultural and artistic value in the event of armed conflict 1 hour.

In order to be able to complete the ^K".siness by the 13th September 1957, which is the day fixed for the adjournment of the current session, the Committee has recommended that the House should also sit on Saturday, September 7, 1957, and dispense with the lunch hour as and when necessary.

THE FINANCE (NO. 2) BILL, 195' —continued

THE MINISTER OF FINANCE (SHR T. T. KRISHNAMACHARI): Mr. Deputy Chairman, Sir, about 35 hon. Member have participated in this debate an< have contributed materially thi discussions both to yesterday and today Sir, their comments and criticism ranged over a wide number of issues some relating to the Finance Bil many relating to the policy of Gov ernment and some to particular as pects of Governmental activities by some of these undoubtedly requir reply. I shall endeavour to reply t such points as is possible for me t do so but by and large, Sir, I woul like to confine myself mainly to cei tain broader issues of policy to which reference has been made in the coun of this debate.

Sir, in regard to some of these spi cial points made by hon. Members, would like to take the point made \setminus Shri Amolakh Chand in *regard* grants for flood relief to U.P. I to lieve he said that a very small su has been given to the State which

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